International Registration designating India
Trade Marks Journal No: 1957 , 20/07/2020 Class 1

FLEXOX

Priority claimed from 08/10/2013; Application No. : 86085581 ;United States of America
2748094 02/04/2014
[International Registration No. : 1203182]
AUTERRA INC.
2135 Technology Drive Schenectady NY 12308 United States of America

Address for service in India/Attorney address:
VATSALA SINGH HASAN
Flat No. 1-A, C.O.D. Staff Quarters, Cyberabad Post, Madhapur, Hyderabad-500081

Proposed to be Used
IR DIVISION
Catalyst for use in the field of coal, petroleum, natural gas and oil sands.
4451554  26/12/2019
[International Registration No. : 1515987]
Joint Stock Company United Chemical Company Uralchem
Presnenskaya nab., 6, bld. 2 Moscow RU-123112 Russian Federation
Proposed to be Used
IR DIVISION
Fertilizing preparations.
JOYLIFE

Priority claimed from 27/11/2019; Application No. : 4020190183373 ;Republic of Korea
4492514  22/01/2020
[International Registration No. : 1520480]

JOYLIFE CO., LTD.
1400, Nakdong-daero, Sasang-gu Busan 46907 Republic of Korea

Proposed to be Used
IR DIVISION
Silica gel; desiccants; desiccants for absorbing moisture.
スミレジスト

Priority claimed from 24/01/2020; Application No. : 2020-007919 ;Japan
4497638  30/01/2020
[International Registration No. : 1522670]
Sumitomo Chemical Co., Ltd.
27-1, Shinkawa 2-chome, Chuo-ku Tokyo 104-8260 Japan

Proposed to be Used
IR DIVISION
Photoresists.
ViaKing

Priority claimed from 02/08/2019; Application No. : 30 2019 017 924 ;Germany
4504985 13/01/2020
[International Registration No. : 1525000]
Atotech Deutschland GmbH
Erasmusstraβe 20 10553 Berlin Germany
Proposed to be Used
IR DIVISION
Chemical products for metal plating purposes, especially for depositing a conductive layer onto a non-conductive surfaces, e.g. depositing a carbon/graphite containing layer; chemical products containing carbon/graphite compounds, organic additives and/or inorganic additives.
IR DIVISION
Chemical preservatives; fireproofing preparations; fire retardants; industrial chemicals; bactericidal chemical additives.
FERANEX

Priority claimed from 18/07/2019; Application No. : 30 2019 109 358 ;Germany
4532601   15/01/2020

[International Registration No. : 1531478]
HÜTTENES-ALBERTUS Chemische Werke Gesellschaft mit beschränkter Haftung
Wiesenstraße 23 40549 Düsseldorf Germany

Proposed to be Used

IR DIVISION

Chemical products for the foundry industry, especially additives for use in foundries for the manufacture of moulds, cores and/or risers; binders for use in foundries for the manufacture of moulds, cores and/or risers.
TOPCHIM

4535459   25/01/2020
[International Registration No. : 1535375]

Solenis Technologies, L.P.
3 Beaver Valley Road, Suite 500 Wilmington DE 19803 United States of America

Proposed to be Used
IR DIVISION

Chemicals for use in industry; chemicals used in the field of the paper pulp industry; chemicals for use in pulp and paper manufacturing; chemicals and chemical coatings for use in cup-stock and paper coating manufacturing; chemical coatings for use in the paper converting, packaging, and laminating industries.
Pasion-G PLUS

Priority claimed from 16/01/2020; Application No.: 2020-004709; Japan

4500395  24/01/2020

[International Registration No.: 1522765]

DIC Corporation
35-58, Sakashita 3-chome, Itabashi-ku Tokyo 174-8520 Japan

Proposed to be Used

IR DIVISION

Printing ink.
EXPERALTA

2761821   05/05/2014

[International Registration No. : 1205907]
Gorokhovskaya Tatyana Germanovna
Krasnyi prospekt, d. 49, kv. 58, RU-630091 Novosibirsk (Russian Federation)

Address for service in India/Agents address:
COL. J.K.SHARMA, YSM
HOUSE NO.2043, SECTOR C/2, VASANT KUNJ, NEW DELHI-70

Proposed to be Used
IR DIVISION
Antiperspirants [toiletries]; bath salts, not for medical purposes; beauty masks; breath freshening sprays; cleansing milk for toilet purposes; cosmetic kits; cosmetics; cosmetic creams; cosmetic dyes; cosmetic pencils; cosmetic preparations for baths; cosmetic preparations for eyelashes; cosmetic preparations for skin care; cosmetic preparations for slimming purposes; cotton wool for cosmetic purposes; dental bleaching gels; dentifrices; deodorants for human beings or for animals; depilatory wax; eau de Cologne; essential oils; eyebrow cosmetics; hair dyes; hair lotions; hair spray; hair waving preparations; lotions for cosmetic purposes; make-up powder; mascara; mouth washes, not for medical purposes; nail care preparations; nail polish; oils for cosmetic purposes; oils for toilet purposes; perfumes; perfumery; pomades for cosmetic purposes; potpourris [fragrances]; shampoos; shaving preparations; soap; tissues impregnated with cosmetic lotions; toiletries; toilet water.
Proposed to be Used

**IR DIVISION**

Non-medicated cosmetics and toiletry preparations; non-medicated dentifrices; perfumery, essential oils; bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations.
Louis Hilton

4451461   24/12/2019
[International Registration No. : 1515099]
Guangzhou Yucaitang Cosmetics Co., Ltd.
No.168 Mumianshunan Road, Changhong Village, Junhe Street, Baiyun District 510080 Guangzhou China

Proposed to be Used
IR DIVISION
Bath lotion; beauty masks; cosmetic preparations for baths; cosmetic preparations for slimming purposes; cosmetics; hair conditioners; hair dyes; hair lotions; hair care lotions; hair creams; hair glaze; hair mascara; hair tonic; lipsticks; shampoos; skin whitening creams; sunscreen preparations; adhesives for affixing false hair.
MISE EN SCENE

4461993  15/01/2020
[International Registration No. : 1517141]
AMOREPACIFIC CORPORATION
100, Hangang-daero, Yongsan-gu Seoul Republic of Korea

Proposed to be Used
IR DIVISION
Laundry glaze; perfumes; cosmetics; lavender oil; false nails; beauty masks; cleaning preparations; shampoos; liquid bath soaps; dentifrices; non-medicated pet shampoos.
KEPRO S.P.A.
Via Chiese, 13 I-25015 Desenzano Del Garda (BS) Italy

Proposed to be Used

IR DIVISION

Soap; fragrances and perfumery; essential oils; cosmetics; hair lotions; hair treatment preparations; hair care preparations; hair dyes and bleaching products; hydrogen peroxide for use on the hair; hair bleaching preparations; hair shampoos; hair masks; hair conditioners; hair creams; preparations for body and beauty care; non-medicated body care preparations; non-medicated preparations for the care of skin, hair and scalp; non-medicated hair care preparations.
KIEHL'S SINCE 1851 “MADE FOR ALL”

Priority claimed from 14/08/2019; Application No. : 4575251 ;France
4495973  22/01/2020

[International Registration No. : 1520889]

L'OREAL
14 rue Royale F-75008 PARIS France

Proposed to be Used

IR DIVISION

Perfumes; eaux de toilette; eau de cologne; body deodorants; toilet preparations; toilet soaps; cosmetic preparations for baths; cosmetics for body care; facial care preparations; skin care preparations; cosmetic skin-tanning preparations; after-sun preparations for cosmetic use; make-up; hair treatment preparations; beauty care preparations for hair; essential oils.
DYLAN TURQUOISE
Priority claimed from 20/12/2019; Application No. : 30201900098053 ;Italy
4498950    23/01/2020
[International Registration No. : 1523591]
GIANNI VERSACE S.R.L.
Piazza Luigi Einaudi 4 I-20124 MILANO Italy
Proposed to be Used
IR DIVISION
Cosmetics, including night and day creams; preparations for cleaning the face and body; bath foam; shaving foam; after-shave; make-up foundations; lip gloss; hair wax; mascara; cosmetic masks; eyebrow pencils; pencils for cosmetic purposes; nail varnish; deodorants for men and women; hand and body soap; shampoo and tints; hair lotions; lotions for cosmetic purposes; hair lacquers; dentifrices and fragrances; perfumery, cologne, lavender water, scented water and essential oils for personal use, for men and women; flower perfumes (bases for -); sun-tanning preparations (cosmetics); baths (cosmetic preparations for -); cleansers for intimate personal hygiene purposes, non medicated; personal deodorants; skincare cosmetics; make-up preparations; cleaning preparations; shaving preparations; toiletries; make-up removing preparations; talcum powder, for toilet use.
GIORGIO ARMANI S.P.A.
Via Borgonuovo, 11 I-20121 MILANO (Milano) Italy

Proposed to be Used
IR DIVISION
Perfumes; eaux de toilette; eau de parfum; deodorants for personal use; perfumed body lotion; perfumed body cream; perfumed shower gel.
NO 8 DE CHANEL

Priority claimed from 19/07/2019; Application No. : 734085 ;Switzerland
4503636  15/01/2020
[International Registration No. : 1522130]
Chanel SARL
Quai du Général-Guisan 24 CH-1204 Genève Switzerland
Proposed to be Used
IR DIVISION
Cosmetics.
Trade Marks Journal No: 1957, 20/07/2020 Class 3

Priority claimed from 29/07/2019; Application No.: 018101135; European Union

International Registration No.: 1524220

Amelia Knight Limited
The Pavilions, Mobberley Road, Knutsford Business Park Knutsford WA16 8ZR United Kingdom

Proposed to be Used

IR DIVISION
Cosmetics and cosmetic preparations; colour cosmetics; cosmetic box sets; eye, eyebrow, hair and face cosmetics; decorative and colour cosmetics; beauty care cosmetics; make-up; make-up foundation, primers and removers; nail care preparations; nail polish and varnish; nail tips; skincare preparations; face care preparations; soaps; hair care preparations; hair conditioners; bath preparations; body cleaning and beauty care preparations; body washes, lotions and shampoos.
DANYA COSMETICS LTD.
16, Hakadar Street - Old Industrial Area Netanya 42377 Israel

Proposed to be Used

IR DIVISION

Cosmetic and make-up preparations, namely, make-up foundation, concealers, face powder, blusher, skin bronzers, face
and body beauty creams, night and day face creams, eye creams, anti-wrinkle creams, moisturizing creams, beauty
serums, non-medicated anti-aging serums, make-up primer, mascara, eye-shadow, eyeliners, brow liners, make-up pencils,
lipstick, lip gloss, lip balm [non-medicated]; nail enamels, nail enamel hardeners, nail enamel removers; cleansers, namely,
cleansing gel, cleansing milk, cleansing lotions; toning lotions; body masks; facial beauty masks; non-medicated skin
exfoliating preparations; suntan preparations, namely, sun tan lotions, oils and milks; bath and shower gels and milks
[non-medicated]; fragrances and perfumery; deodorants for personal use; essential oils for personal use; body and face
soaps [non-medicated].
PLASBELLE

Priority claimed from 16/07/2019; Application No. : 30 2019 109 198 ;Germany
4525991  15/01/2020
[International Registration No. : 1532300]
CINOY GmbH
Max-Näder-Strasse 15 37115 Duderstadt Germany

Proposed to be Used
IR DIVISION
Non-medicated cosmetics; cosmetics containing hyaluronic acid; skin care preparations; non-medicated toiletry
preparations; non-medicated dentifrices; perfumery; ethereal oils; laundry preparations; bleaching preparations; polishing
preparations; buffing compounds; scouring preparations; abrasive preparations.
**ORIFLANE BABY O'**

Priority claimed from 21/06/2019; Application No. : 018084259 ;European Union
4552937  18/12/2019
[International Registration No. : 1534287]
Oriflame Cosmetics AG
c/o Oriflame Global Management AG, Bleicheplatz 3 CH-8200 Schaffhausen Switzerland

**Proposed to be Used**

**IR DIVISION**

Non-medicated conditioning and care preparations for application to the hair, scalp, skin and nails; shampoos; hair conditioner; soaps; perfumes; perfumery; eau de cologne; toilet waters; essential and herbal oils; cosmetics; make-up; make-up preparations; lipsticks; nail varnishes; nail varnish removers; eyeliner; mascara; non-medicated toilet preparations; hair lotions; hair sprays and hair gels; preparations for use in the bath or shower; bath and shower oils, gels, creams and foams; face and body masks; face and body scrubs; facial washes; skin cleansers and hydrators; skin toners; skin moisturizers; blemish creams and blemish gels; deodorants; antiperspirants; preparations for use before shaving and after shaving; shaving soaps; shaving creams; shaving gels; after-shave preparations; pre-shave preparations; talcum powders; toiletries; dentifrices; toothpastes; foot care preparations (non-medicated).
Monsieur Francis BOUILLARD Agissant pour le compte de "CAT EUROPE", Société en cours de formation
7 rue Jean Giraudoux F-92330 Sceaux France

Proposed to be Used
IR DIVISION
Make-up products, particularly foundations.
TOMAS MAIER

Priority claimed from 10/10/2013; Application No. : 012214359 ;European Union
2697189  11/10/2013
[International Registration No. : 1188221]

TOMAS MAIER LLC
595 Madison Avenue 6th floor New York NY 10022 US

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, 67-4, 4TH CROSS, LAVELLE ROAD, BANGLORE - 560 001

Proposed to be Used
IR DIVISION
Candles (lighting); scented candles.
FRAGOL

4493859 21/01/2020
[International Registration No. : 1524383]
FRAGOL AG
Solinger Straße 16 45481 Mülheim an der Ruhr Germany
Proposed to be Used
IR DIVISION
Lubricants.
Trade Marks Journal No: 1957 ,  20/07/2020

Class 4

Changzhou Gaoneng Lubricants Co., Ltd.
No. 99 Qingcheng Bridge, Yaoguan Town, Wujin District, Changzhou City Jiangsu Province China

Proposed to be Used

IR DIVISION

Motor oil; textile oil; sewing machine oil; industrial oil; industrial grease; emulsified oil; lubricants; lubricating oil; lubricating grease; petroleum, raw or refined.
FABENFLU

Priority claimed from 24/01/2013; Application No. : 133977248 ;France
2666059  22/07/2013

[International Registration No. : 1175552]

Fabentech
4 impasse des Chartreux F-69001 Lyon France France

Address for service in India/Agents address:
L.S.DAVAR & CO.
5/1, KALKAJI EXTENSION, NEW DELHI- 110 019.

Proposed to be Used
IR DIVISION

Pharmaceutical and veterinary products; pharmaceuticals for immunotherapy; antibodies for pharmaceutical and veterinary use; medicines for human medicine or veterinary use; sanitary products for medicine; vaccines; sera; plasters, materials for dressings; medicated baths.
NALOLAX

Priority claimed from 01/03/2013; Application No. : 2654660 ;United Kingdom
2667660    23/07/2013
[International Registration No. : 1176190]
Warneford Partners Limited
Calverley House, 55 Calverley Road, Royal Tunbridge Wells TN1 2TU United Kingdom United Kingdom

Address for service in India/Attorney address:
ZEUSIP
C-4 JANGPURA EXTENSION NEW DELHI-110014

Proposed to be Used

IR DIVISION
Pharmaceutical and veterinary preparations; sanitary preparations for medical purposes; dietetic substances adapted for medical use; medicines for humans; pharmaceutical preparations and substances for gastrointestinal therapies; laxatives; stool softeners.
Priority claimed from 19/04/2013; Application No. : 85909908 ;United States of America
2681258   17/10/2013
[International Registration No. : 1181926]
SUNESIS PHARMACEUTICALS, INC.
395 Oyster Point Blvd., Suite 400 South San Francisco CA 94080 United States of America
Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA
Proposed to be Used
IR DIVISION
Pharmaceutical preparations for the treatment of tumors, cancers, hematological disorders and hematological malignancies.
Trade Marks Journal No: 1957, 20/07/2020 Class 5

Priority claimed from 09/08/2013; Application No.: 2013-062601; Japan
2686637 24/09/2013

[International Registration No.: 1184085]

OTSUKA PHARMACEUTICAL CO., LTD.
2-9, Kanda-Tsukasamachi, Chiyoda-ku, Tokyo 101-8535 (Japan)

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

IR DIVISION

Pharmaceutical preparations; cleansing agents for medical purposes; antiseptic agents; antimicrobial agents, not for industrial or laundry purposes; cleansing agents for skin and mucous membranes for medical purposes; antiseptic agents for skin and mucous membranes; antiseptic agents for surgical sites; antiseptic agents for region of wound; antiseptic agents for medical instruments; antiseptic agents used for hospital operating rooms and hospital rooms.
CIRGENCEL

Priority claimed from 07/05/2013; Application No. : 2013-033847 ;Japan

2695117  06/11/2013

[International Registration No. : 1187528]

Astellas Pharma Inc.
5-1, Nihonbashi-Honcho 2-chome, Chuo-ku Tokyo 103-8411 Japan

Address for service in India/Agents address:
KOCHHAR & CO
TECHNOPOLIS BUILDING, TOWER-B, 3RD FLOOR, SECTOR-54, DLF GOLF COURSE ROAD, GURGOAN-122002.

Proposed to be Used

IR DIVISION

Vaccines for human use.
MELLIVITALS

Priority claimed from 09/09/2013; Application No. : 2013731046 ;Russian Federation
2727715 23/01/2014

[International Registration No. : 1198274]
Obschestvo s ogranichennoy otvetstvennostyu "Laboratoriya sovmennogo zdorovya"
ul. Khimzavodskaya, 11/20, Berdsk RU-633004 Novosibirskaya oblast' Russian Federation

Address for service in India/Agents address:
COL. J.K.SHARMA, YSM
HOUSE NO.2043, SECTOR C/2, VASANT KUNJ, NEW DELHI-70

Proposed to be Used

IR DIVISION
Albumin dietary supplements; albuminous foodstuffs for medical purposes; albuminous preparations for medical purposes; alginate dietary supplements; aloe vera preparations for pharmaceutical purposes; antioxidant pills; appetite suppressant pills; balms for medical purposes; bath preparations, medicated; biocides; biological preparations for medical purposes; by-products of the processing of cereals for dietetic or medical purposes; casein dietary supplements; cod liver oil; decoctions for pharmaceutical purposes; dietary fiber; dietetic beverages adapted for medical purposes; dietetic foods adapted for medical purposes; dietetic substances adapted for medical use; digestives for pharmaceutical purposes; enzyme dietary supplements; flaxseed dietary supplements; flaxseed oil dietary supplements; flour for pharmaceutical purposes; food for babies; glucose dietary supplements; hematogen; lacteal flour for babies; lecithin dietary supplements; liniments; lotions for pharmaceutical purposes; medicinal herbs; medicinal infusions; medicinal oils; medicinal roots; medicinal tea; milk of almonds for pharmaceutical purposes; milk ferments for pharmaceutical purposes; mineral food supplements; nervines; nutritional supplements; pearl powder for medical purposes; pharmaceutical preparations for skin care; pollen dietary supplements; propolis for pharmaceutical purposes; preparations of trace elements for human and animal use; propolis dietary supplements; protein dietary supplements; royal jelly dietary supplements; royal jelly for pharmaceutical purposes; slimming pills; serums; sugar for medical purposes; tonics [medicines]; vitamin preparations; wheat germ dietary supplements; yeast dietary supplements; yeast for pharmaceutical purposes.
MIGRAVIT

2735284  21/01/2014

[International Registration No. : 1199075]

Blackmores Limited
20 Jubilee Avenue WARRIEWOOD NSW 2102 AU

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used

IR DIVISION

Vitamins, vitamin preparations and vitamin supplements; minerals and mineral supplements; nutritional supplements; herbal remedies and unguents; pharmaceutical preparations, dietetic substances adapted for medical use.
TETRARDIOL

2780345  05/05/2014
[International Registration No. : 1209062]
Obschestvo s ogranichennoy otvetstvennostyu "Laboratoriya sovremennogo zdorovya"
ul. Khimzavodskaya, 11/20, Berdsk RU-633004 Novosibirskaya oblast' Russian Federation

Address for service in India/Agents address:
COL. J.K.SHARMA, YSM
HOUSE NO.2043, SECTOR C/2, VASANT KUNJ, NEW DELHI-70

Proposed to be Used
IR DIVISION
Albuminous foodstuffs for medical purposes; albuminous preparations for medical purposes; antiparasitic preparations; antiseptics; bacterial preparations for medical and veterinary use; balms for medical purposes; biocides; biological preparations for medical purposes [namely, bioactive food supplements]; diabetic bread adapted for medical use; dietetic beverages adapted for medical purposes; dietetic foods adapted for medical purposes; dietetic substances adapted for medical use; digestives for pharmaceutical purposes; elixirs [pharmaceutical preparations]; ferments for pharmaceutical purposes; germicides; herbal teas for medicinal purposes; lacteal flour for babies; liniments; lotions for pharmaceutical purposes; medicinal herbs; medicinal infusions; medicinal oils; medicinal roots; mineral food supplements [namely, bioactive food supplements]; nervines; opotherapy preparations; preparations of trace elements for human [namely, bioactive food supplements]; sea water for medicinal bathing; serums; styptic preparations; therapeutic preparations for the bath; tonics [medicines]; vitamin preparations.
Priority claimed from 25/06/2019; Application No. : 88488109 ;United States of America
4451138     17/12/2019

[International Registration No. : 1515014]

BONNIE & CLAUS INC.
3960 Howard Hughes Parkway, Suite 500 Las Vegas NV 89169 United States of America

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

IR DIVISION
Dietary supplemental drinks; dietary supplemental drinks in the nature of vitamin and mineral beverages; dietary supplements; dietary supplements with a cosmetic effect; dietary and nutritional supplements; dietary food supplements; dietary supplements for controlling cholesterol; dietary supplements in the nature of weight loss powders; natural dietary supplements; natural herbal supplements; nutraceuticals for use as a dietary supplement; calcium supplements; dietary supplement drink mixes; dietary supplements for human consumption; food supplements; herbal supplements; homeopathic supplements; ketogenic dietary and nutritional supplements used for weight loss; liquid nutritional supplement; mineral food supplements; nutritional supplements; nutritional supplements in lotion form sold as a component of nutritional skin care products; protein supplements; vitamin supplements.
FACIVITAS

Priority claimed from 16/12/2019; Application No. : 740501 ;Switzerland
4461815  18/12/2019
[International Registration No. : 1516390]
F. Hoffmann-La Roche AG
Grenzacherstrasse 124 CH-4070 Basel Switzerland
Proposed to be Used
IR DIVISION
Pharmaceutical preparations for the prevention and treatment of neurological diseases.
Priority claimed from 19/12/2019; Application No. : 740693 ;Switzerland
4461967  20/12/2019
[International Registration No. : 1516371]
F. Hoffmann-La Roche AG
Grenzacherstrasse 124 CH-4070 Basel Switzerland
Proposed to be Used
IR DIVISION
Pharmaceutical preparations for use in oncology.
AUSGOLD

Priority claimed from 22/07/2019; Application No. : 018097391 ;European Union
4465378  17/01/2020
[International Registration No. : 1517054]
Ausland Export Pty Ltd
128 Gilbert Street Adelaide SA 5000 Australia

Proposed to be Used
IR DIVISION
Infant formula; food for infants; powdered milk foods for infants; dietary supplements for infants; substitutes for mothers milk.
G LAB PRO

Priority claimed from 14/01/2020; Application No. : UK00003457943 ;United Kingdom
4492220  17/01/2020
[International Registration No. : 1521385]

Opti-Nutra Ltd
7 Clarendon Place, Leamington Spa Warwickshire CV32 5QL United Kingdom

Proposed to be Used

IR DIVISION

Dietary supplements; food supplements; dietary food supplements; mineral food-supplements; food-supplements based on vitamins and minerals; food supplements for weight loss; sports nutrition supplements; nutritional supplements; pre-workout dietary supplements; bodybuilding supplements; health food supplements; vitamin preparations; dietetic foods and substances adapted for medical purposes; slimming aids; herbal supplements and herbal extracts; herbal beverages for medicinal use; vitamin supplements; mineral supplements; protein dietary supplements; food supplements, tablets and capsules; nutritional foodstuffs, namely, powdered nutritional supplement drink mix and nutritional supplement energy bars; food supplements for sports nutrition purposes.
Mirafeel

Priority claimed from 16/10/2019; Application No. : 2019-133835 ;Japan
4493993  30/01/2020
[International Registration No. : 1522949]

DSG Japan Corporation
Shin-Osaka Hankyu Bldg, 3F., 1-1-1 Miyahara, Yodogawa-ku, Osaka-shi Osaka 532-0003 Japan

Proposed to be Used
IR DIVISION
Diapers of paper; diapers.
Priority claimed from 30/01/2020; Application No. : 742287 ;Switzerland

4496623  31/01/2020

[International Registration No. : 1520483]

F. Hoffmann-La Roche AG
Grenzacherstrasse 124 CH-4070 Basel Switzerland

Proposed to be Used
IR DIVISION

Pharmaceutical preparations for use in immunology; pharmaceutical preparations for use in oncology; pharmaceutical preparations for the treatment of neurological diseases and disorders.
Priority claimed from 29/01/2020; Application No. : 742202 ;Switzerland
4499514  30/01/2020
[International Registration No. : 1522087]
F. Hoffmann-La Roche AG
Grenzacherstrasse 124 CH-4070 Basel Switzerland

Proposed to be Used
IR DIVISION
Pharmaceutical preparations for use in immunology.
ZATUETTE

Priority claimed from 30/01/2020; Application No.: 742289; Switzerland

International Registration No.: 1522131

F. Hoffmann-La Roche AG

Grenzacherstrasse 124 CH-4070 Basel Switzerland

Proposed to be Used

IR DIVISION

Pharmaceutical preparations for use in immunology; pharmaceutical preparations for use in oncology; pharmaceutical preparations for the treatment of neurological diseases and disorders.
SOYLENT STACKED

Priority claimed from 24/07/2019; Application No. : 88533416 ;United States of America
4503751  09/01/2020
[International Registration No. : 1523169]

SOYLENT NUTRITION, INC.
767 S. Alameda Street, Suite 450 Los Angeles CA 90021 United States of America

Proposed to be Used

IR DIVISION

Nutritional supplements for boosting energy being protein-enriched beverages containing caffeine and nootropics; drink mix powders for making protein-enriched beverages being powdered nutritional supplement drink mixes, containing nutritional supplements for boosting energy.
Priority claimed from 15/07/2019; Application No. : 88514687 ;United States of America
4535396    11/01/2020

[International Registration No. : 1535637]
Agios Pharmaceuticals, Inc.
88 Sidney Street Cambridge MA 02139-4169 United States of America

Proposed to be Used

IR DIVISION
Pharmaceutical products for the prevention and treatment of blood disorders; pharmaceutical products for the prevention and treatment of sickle cell disease, PKD and beta thalassemia; pharmaceutical products for the prevention and treatment of rare genetic diseases effecting red blood cells; pharmaceutical products for the prevention and treatment of various anemias.
Priority claimed from 15/07/2019; Application No. : 88514664 ;United States of America
4536882    11/01/2020

[International Registration No. : 1535671]

Agios Pharmaceuticals, Inc.
88 Sidney Street Cambridge MA 02139-4169 United States of America

Proposed to be Used

IR DIVISION

Pharmaceutical products for the prevention and treatment of blood disorders; pharmaceutical products for the prevention and treatment of sickle cell disease, PKD and beta thalassemia; pharmaceutical products for the prevention and treatment of rare genetic diseases effecting red blood cells; pharmaceutical products for the prevention and treatment of various anemias.
ARSIDOS

Priority claimed from 06/08/2019; Application No. : 4030817 ;Spain
4553034    03/12/2019
[International Registration No. : 1533582]
FARMALIDER, S.A.
Aragonese, 15 E-28108 ALCOBENDAS (Madrid) Spain

Proposed to be Used
IR DIVISION
Pharmaceutical products for rheumatic diseases; preparations for medical and veterinary use for rheumatic diseases; hygienic and sanitary products for medical use for rheumatic diseases; dietary substances and food for medical or veterinary use for rheumatic diseases, food for babies; food supplements for humans or animals; plasters; disinfectants.
NOGA

4497539  29/01/2020
[International Registration No. : 1522380]
Nippon Koshuha Steel Co., Ltd.
8F TMM Building, 1-10-5 Iwamoto-cho, Chiyoda-ku Tokyo 101-0032 Japan
Proposed to be Used
IR DIVISION
Steel plates and sheets; steel rods; steel wire; rolled steels; steel alloys; iron and steel.
STAS PICTURE HANGING SYSTEMS

Priority claimed from 21/01/2020; Application No. : 018186012 ;European Union
4551336  28/01/2020
[International Registration No. : 1533732]

Stas IP BV
Esp 245 NL-5633 AD Eindhoven Netherlands

Proposed to be Used

IR DIVISION

Suspension products, made of metal; mounting products, made of metal; suspension products, made of metals, for hanging posters, pictures and picture frames; mounting products, made of metal, for posters, pictures and picture frames; all these products only in this class.
JHS

Priority claimed from 19/08/2014; Application No. : 013184395 ;European Union
2895317  05/09/2014
[International Registration No. : 1225026]
JHS GmbH
Weiherstr. 5 88682 Salem DE

Address for service in India/Attorney address:
P S DAVAR
N-220 Greater Kailash-1, New Delhi 110048 India

Proposed to be Used

IR DIVISION
Active and passive yaw brakes, in particular for the rotation of gearboxes in wind power installations; components for yaw brakes; active and passive rotor brakes for the rotors and/or wings of wind power installations; locking devices being machine components for rotors and/or wings of wind power installations; brake linings; sliding bearings, in particular for yaw brakes and for the bearing of gearboxes in wind power installations; electric drives for the orientation of nacelles or gearboxes in wind power installations; parts for wind power installations and wind turbines for generating energy, in particular brakes for wind installations; yaw brake systems, friction elements; wind turbines.
4461808   15/01/2020
[International Registration No. : 1516696]
GRUPEL - GRUPOS ELECTROGÈNEOS, S.A.
PARQUE EMPRESARIAL DE SOZA, PARCELA A, LOTE 5 P-3840-342 VAGOS SOSA Portugal
Proposed to be Used
IR DIVISION
Current generators; generators of electricity.
ELATECH

4495965  22/01/2020

[International Registration No. : 1520364]

ELATECH S.R.L.
Via Fonte Solforosa, 1, Frazione Località Brembilla I-24012 VAL BREMBILLA (BG) Italy

Proposed to be Used
IR DIVISION
Belts for conveyors; belts for motors and engines; transmission belts; conveyors belts; working components and parts.
**Proposed to be Used**

**IR DIVISION**

Power transmission belts for motors used in industrial applications; pistons [parts of machines or engines]; piston rings; oil filters for motors and engines, shock absorber [parts of machines]; air filters for vehicle motors and engines; radiators [cooling] for motors and engines; ignition coils for automotive engines; exhaust gas treatment systems for automotive engines; sparking plugs for automotive engines; cooling fans for automotive engines; cooling water tanks for automotive engines; water pumps for land vehicles; oil pumps for land vehicles; universal joints [Cardan joints]; bearings [parts of machines]; bushings for use as parts of machines.
4504620  17/01/2020
[International Registration No. : 1524925]
A ENERJI SISTEMLERI SAN. VE TIC. LTD. STI.
Ali Pasa Mah. Sülin Cad. No:6/1, Ballioglu Business Center Kat:4 D:14, Çorlu Tekirdag Turkey

Proposed to be Used
IR DIVISION
Machines for textile processing, sewing machines, industrial robots (machines) with the abovementioned functions; electric kitchen machines for chopping, grinding, crushing, mixing and mincing foodstuff, washing machines, laundry washing machines, dishwashers, spin driers (not heated), electric cleaning machines for cleaning floors, carpets or floorings, vacuum cleaners and parts thereof.
Priority claimed from 15/01/2020; Application No. : 30202000003022 ;Italy
4504817    29/01/2020
[International Registration No. : 1524585]
BELGROVE Sp.Zo.O
ul. Jaraczyna n. 3/27 PL-00-378 Varsovie Poland
Proposed to be Used
IR DIVISION
Exhaust pipes for motorcycle engines.
GOBULL

4523424  10/01/2020
[International Registration No. : 1529834]

Jinan Jinniu Brickmaking Machinery Co., Ltd.
No.779, Jiyan Road, Huaiyin District, Jinan City Shandong Province China

Proposed to be Used
IR DIVISION
Sorting machines for industry; sifting installations; electroplating machines; potters' wheels; electromechanical machines for chemical industry; brick machine; tile making machinery; machinery for ceramic industry (including ceramic machinery for construction); enamel machinery; screening machine.
Shijiazhuang Lanhai Tools Co., Ltd
No. 10 Fangxing Road, Yuhua district, Shijiazhuang Hebei China

Proposed to be Used

IR DIVISION

Punching machine for metal working; electric hand drills; machine tools; cutting machines; circular saw blade (part of machine); broaching machines; hand-held tools, other than hand-operated; drilling heads [parts of machines]; blades [parts of machines]; tools [parts of machines].
4526050   10/01/2020
[International Registration No. : 1532604]
ZHUJI DONGLING HARE TOOLS CO., LTD.
NO.32-8, Lu xiao Road, Jiang dong Community, Dian kou Town, Zhu ji City, Shao Xing City Zhe jiang Province China

Proposed to be Used

IR DIVISION
Grinding wheel (machine parts); drill bit (machine parts); machine tool; knife (machine parts); sharpening wheel (machine parts); robot (mechanical); machine tool clamping device; mechanical bench being parts of machines; metal processing machinery; grinding machine.
Priority claimed from 15/08/2019; Application No. : 018108899 ;European Union
4528823    21/01/2020

[International Registration No. : 1531580]

Walter Finkbeiner GmbH
Alte Poststr. 9 72250 Freudenstadt Germany

Proposed to be Used

IR DIVISION

Mechanical lifting devices, lifting platforms, stationary lifting platforms, mobile lifting platforms, lifting platforms with rails, single column lifts, wheel forks for mechanical lift devices, axle free lifter, deposition bridges (parts of machines), lifting post platforms, parallelogram lifting platforms, half-scissor lifting platforms, wheel gripper lifting platforms, wheel mounting trolleys, jacks, cranes (lifting and hoisting apparatus), service lifts, roller bridges, lifts, lifting tables; regulators; 2-column lifting platforms; multi-column lifting platforms; multi-column lifting platforms with rails; 2-column or 4-column or multi-column lifting platforms with support arms; 2-column or multi-column lifting platforms with distance adjustable and or pivotable and or telescopic support arms; lifting installations and hoisting machinery; motorised coverings for workings; mechanical lifting devices for lifting motor vehicles, rail vehicles, floor and special-purpose vehicles, containers, platforms and special-purpose devices; accessories for workshops, namely drive-on rails, jack stands, cross-beams, supporting frames, insert brackets, ducting of wires, gearbox lifters; mechanical tools for fitting out workshops; transmission components (other than for land vehicles), pneumatic and hydraulic transmissions for lifting devices; driving chains, driving machines and driving shafts (except for land vehicles); pressure reducing valves; pressure regulators; pressure valves; pneumatic, hydraulic, electrohydraulic or electric pressure cylinders.
Priority claimed from 11/10/2019; Application No. : 742036 ;Switzerland

Maag Pump Systems AG
Aspstrasse 12 CH-8154 Oberglatt Switzerland

Proposed to be Used
IR DIVISION

Pumps [machines]; electric pumps [machines]; extruding machines; gear pumps and parts thereof; handling apparatus [loading and unloading] for gear pumps; filters; mandrels [machine parts]; screen changers [machines or machine parts]; superchargers; extrusion nozzles; mixing machines; machines and parts thereof; machines for the manufacture and processing of plastics; machine accessories, namely nozzle rings, suction apparatus for industrial use and water installations, included in this class; grinders; spinning frames.
Proposed to be Used

IR DIVISION

Machines, machine tools and industrial robots for processing and shaping wood, metals, glass, plastics and minerals; lifting, loading and transmission machines and robotic mechanisms (machines) for lifting, loading and transmission purposes: elevators, escalators and cranes; machines for textile processing, sewing machines, industrial robots (machines) with the abovementioned functions; electric kitchen machines for chopping, grinding, crushing, mixing and mincing foodstuff, washing machines, laundry washing machines, dishwashers, spin driers (not heated), electric cleaning machines for cleaning floors, carpets or floorings, vacuum cleaners and parts thereof.
4554692  04/01/2020
[International Registration No. : 1537526]
Ningbo Sanhexin Automation Co., Ltd
(Science and Technology Pioneer Park) No.506-37, Mingzhou West Road, Xinqi, Beilun, Ningbo Zhejiang Province China

Proposed to be Used
IR DIVISION
Sewing machines; overlock sewing machines; stitching machines; button sewing machines; cloth cutting machine; sewing machine installations; engraving machines; finishing machines; metalworking machines; robot (machines).
GHD CHRONOS

Priority claimed from 17/10/2019; Application No. : UK00003437239 ;United Kingdom
4507722    03/01/2020

[International Registration No. : 1525954]
Jemella Group Limited
Bridgewater Place, Water Lane Leeds LS11 5BZ United Kingdom

Proposed to be Used
IR DIVISION
Hair irons; electric hand-operated implements and appliances for styling hair; non-electric handoperated implements and appliances for styling hair; scissors; razors; electric razors and hair cutters; cases, parts, fittings and accessories all for the aforesaid goods.
WINDEYE

2675885   24/09/2013
[International Registration No. : 1179413]
WINDAR PHOTONICS A/S
Helgeshoj Alle 16-18 DK-2630 Taastrup Denmark

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
IR DIVISION
Sensors, namely, sensors for determining position, velocity, acceleration and temperature; optical sensors; anemometers; acceleration sensors; optical metrology inspection system comprised of a light source, one or more cameras and sensors in communication with computer software and hardware.
GLACIER BLAST

Priority claimed from 01/04/2013; Application No. : 85892281 ;United States of America
2678641  26/09/2013
[International Registration No. : 1179462]

Microsoft Corporation
One Microsoft Way Redmond, WA 98052-6399 US

Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.

Proposed to be Used
IR DIVISION
Game software.
Trade Marks Journal No: 1957,  20/07/2020       Class 9

PANGOLIN

2679062  17/09/2013
[International Registration No. : 1179091]

Pangolin Laser Systems, Inc.
9501 Satellite Blvd, Suite 109 Orlando FL 32837 United States of America

Address for service in India/Attorney address:
SINGH & ASSOCIATES
E-1, LOWER GROUND FLOOR LAJPAT NAGAR-III NEW DELHI-110024

Proposed to be Used

IR DIVISION

Computer hardware, computer software, scanners, circuit boards, processors, tape record and playback machinery and keyboards, all for use in designing laser shows and displays.
Priority claimed from 28/06/2013; Application No. : 30 2013 038 951.4/09 ; Germany
2696892  28/10/2013
[International Registration No. : 1188711]
JUMO GmbH & Co. KG
Moritz-Juchheim-Str. 1 36039 Fulda DE

Address for service in India/Agents address:
CHANDRAKANT YASHVANT SAKPAL
JAI BHAVANINAGAR, PARSHURAM BHATTA, BARODA, GUJARAT

Proposed to be Used
IR DIVISION
Measuring, signalling and checking apparatus and instruments; electrical and electronic controlling and regulating devices; protection devices (such as are included in class 9); safeguards, in particular for influencing procedural processes; electrical and electronic display devices, logging devices and recording devices for the display, protocol and recording of measurement values and process flows in process engineering and methods engineering.
MANUFACTURAS TOMAS, S.A.  
Ctra. Albujón, Cabo de Palos, Km. 28.5 E-30593 LA PALMA-CARTAGENA (MURCIA) ES

Address for service in India/Attorney address:  
VISHWANATH & GLOBAL ATTORNEYS  
# 42-839, 2ND FLOORL, MAULA ALI, SECUNDERABAD - 500 040.

Proposed to be Used

IR DIVISION

Apparatus and instruments for recording, transmission or reproduction of sound, images and/or data; Bluetooth devices, wireless transmitters, data processing equipment and computers; protective helmets; global positioning devices; life-saving apparatus and devices.
Proposed to be Used

IR DIVISION

Laboratory instruments, namely, mass spectrometers and parts thereof; mass spectrometers for use in connection with liquid chromatography; analytical equipment and instruments, namely, mass spectrometers for performing biological and chemical separation, purification, screening and identification for laboratory use; ionization source apparatus for use in mass spectrometry for laboratory use; sample acquisition probe for use in mass spectrometry for laboratory use; operating software for laboratory and scientific apparatus and instruments; computer software for laboratory informatics; computer software for collecting, manipulating, analyzing, storing, and reporting data in mass spectrometry applications.
Trade Marks Journal No: 1957, 20/07/2020 Class 9

4492085 09/01/2020

[International Registration No.: 1520169]

EUVAT International Ltd
6a Hove Park Villas, Hove, Brighton East Sussex BN3 6HW United Kingdom

Proposed to be Used

IR DIVISION

Computer software supplied from the internet.
4492115  29/01/2020
[International Registration No. : 1520752]
Vaidya Selvan
10 Inverness Drive Marlboro NJ 07746 United States of America

Proposed to be Used
IR DIVISION
Encoded micro particulates, tags and taggants of plastic, metal or silicate for use in the field of passive labeling, tracing or tracking of persons, animals, vehicles or goods of any kind.
Trade Marks Journal No: 1957, 20/07/2020 Class 9

4493962 23/12/2019

[International Registration No. : 1520674]

Kazan Optical-Mechanical Plant Joint Stock Company
Lipatova st., 37, Kazan RU-420075 Republic of Tatarstan Russian Federation

Proposed to be Used

IR DIVISION

Bearing indicators; alidades; food analysis apparatus; air analysis apparatus; testing apparatus not for medical purposes; alcoholometers; apparatus and instruments for astronomy; lenses for astrophotography; gasoline gauges; binoculars; directional compasses; levelling staffs [surveying instruments]; viewfinders, photographic; gas testing instruments; heliographic apparatus; surveying apparatus and instruments; sonars; peepholes [magnifying lenses] for doors; range finders; transducers; measuring sensors; densimeters; false coin detectors; slide projectors; diaphragms [photography]; remote control apparatus; diffraction apparatus [microscopy]; road signs, luminous or mechanical; mechanisms for coin-operated apparatus; chargers for electric accumulators; battery chargers; electric door bells; mirrors for inspecting work; optical mirrors; signs, luminous; sounding apparatus and machines; probes for scientific purposes; rulers [measuring instruments]; measuring apparatus; precision measuring apparatus; measuring devices, electric; flash-bulbs [photography]; inverters [electricity]; calipers; screw-tapping gauges; cinematographic cameras; editing appliances for cinematographic films; speed checking apparatus for vehicles; photocopiers [photographic, electrostatic, thermic]; cosmographic instruments; boiler control instruments; lasers, not for medical purposes; lactodensimeters; folding rulers; objectives [lenses] [optics]; contact lenses; optical lenses; lens hoods; optical condensers; magnifying glasses [optics]; thread counters; filters for ultraviolet rays, for photography; microscopes; observation instruments; nautical apparatus and instruments; surveyors' levels; sighting telescopes for firearms; eyepieces; instruments containing eyepieces; optical fibers [fibres] [light conducting filaments]; optical mirrors, mirrors [optics], optical reflectors; eyewear; correcting lenses [optics]; optical apparatus and instruments; micrometer screws for optical instruments; prisms [optics]; optical lamps; mirrors [optics]; spectacles [optics]; periscopes; printed circuits; containers for microscope slides; projection apparatus; distance measuring apparatus; kilometer recorders for vehicles; refractometers; saccharometers; blueprint apparatus; filters [photography]; sextants; spectrophotograph apparatus; spectrosopes; telescopes; theodolites; tripods for cameras; signal lanterns; shutters [photography]; cameras [photography]; photometers; cases for mathematical instruments and apparatus; navigational instruments and apparatus; epidiascopes.
SteadyLAN

Priority claimed from 12/11/2019; Application No. : 2019-143373 ;Japan
4493996  27/12/2019
[International Registration No. : 1521945]
Star Micronics Co., Ltd.
20-10, Nakayoshida, Suruga-Ku, Shizuoka-Shi, Shizuoka 422-8654 Japan

Proposed to be Used

IR DIVISION
Downloadable computer programs for enabling mobile computer terminals both to be wired-connected to computer networks and to be charged via computer printers; downloadable computer programs for enabling mobile computer terminals both to be wired-connected to computer networks and to be charged via USB cables; computer printers for use in point-of-sale (POS) systems and order entry systems, namely, document printers for use in point-of-sale (POS) systems and order entry systems; downloadable computer application software for mobile computers for use in point-of-sale (POS) systems and order entry systems; computer programs for computer printers for use in point-of-sale (POS) systems and order entry systems; telecommunication machines and apparatus for use in point-of-sale (POS) systems and order entry systems, namely, computer network adapters, hubs and routers; recorded computer operating programs; computer peripherals; computer hardware for telecommunications.
LG Corp.
128, Yeoui-daero, Yeongdeungpo-gu Seoul Republic of Korea

Proposed to be Used

IR DIVISION

High definition televisions; digital televisions; light-emitting diode (LED) televisions; television monitors; televisions and monitors; televisions with built in transparent organic light emitting diode; electric mobile digital communication devices; telecommunication devices; telecommunication apparatus for use in cars; communication apparatus for cars with transparent organic light emitting diode; portable communications apparatus; 3D digital picture frames; organic light-emitting diodes (OLED); OLED display panels; television display apparatus; score display apparatus; plasma display apparatus; video display apparatus; advertising display apparatus; electronic numeric displays; wearable video display monitors; digital display apparatus; electronic display apparatus; digital signage display panels; panels for large format displays; display panels; multi touch panels; electronic panels for displaying messages; electronic display panels; flexible flat panel displays for computers; touch panels; flat panel display screens; personal computers; computer monitors; electronic touch panels; transparent touch panels; computer monitors incorporating transparent organic light emitting diode; transparent touch screens; flexible displays; holograms; smartphones.
¡VAMOS!

Priority claimed from 28/11/2019; Application No. : 2019-150075 ;Japan
4500336   20/01/2020
[International Registration No. : 1521613]

Micware Co., Ltd.
Kobe Crystal Tower 9F, 1-3, Higashikawasaki-cho 1-chome, Chuo-ku, Kobe-city Hyogo 650-0044 Japan

Proposed to be Used
IR DIVISION

Application software for mobile devices; downloadable application software; application software; computer software.
LIN CHEN
C/ Villaverde Nº 2, Pº 2-B E-29891 PARLA (MADRID) Spain

Proposed to be Used

IR DIVISION
Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signaling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic recording media, sound recording disks; compact disks, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; software; fire extinguishers; loudspeakers; electric batteries and accumulators; alarms; sound and fire alarms; mice (hardware) and mouse pads; modems; antennas; audiovisual teaching apparatus; scales; electric batteries and chargers for electric batteries; directional compasses; electric and electronic cables; calculators; video cameras; photographic and cinematographic cameras; spools (photography); video game cartridges; exposed cinematographic films; video and magnetic tapes; printed and integrated circuits; records, compact discs (audio and video); floppy disks; computers; notebook computers (laptops); tablets (computers); computer memories and printers; counterfeit [false] coin detectors; transparencies; electric and galvanic batteries; electric couplings; electric plugs and switches; facsimile machines; photocopiers; fuses, electric and telephone wires; computer peripheral devices; flashlight batteries; remote control apparatus; electric measuring apparatus; microphones; microscopes; monitors (hardware); projection and video screens; downloadable electronic publications; radiotelephones; portable radiotelephone apparatus; electric light dimmers [regulators]; electric relays; time clocks [time recording devices]; audio, cassette, compact disc, DVD, MP3 and portable sound players; signaling and alarm whistles; televisions and record players; covers for electric outlets; magnetic cards; computer keyboards; earphones; telephone receivers; cellular or mobile phones; hands-free kits for telephones, telescopes; thermometers, not for medical use; electric door bells and alarm bells; electronic pocket translators; transistors (electronic), tripods for cameras; navigation apparatus for vehicles (on-board computers); electric buzzers.
KAMACHO

Priority claimed from 09/10/2019; Application No. : 2019-131205 ;Japan
4504567   27/01/2020

[International Registration No. : 1524798]

Kamacho Scale Co., Ltd.
2246 Mure, Mure-cho, Takamatsu-shi Kagawa 761-0121 Japan

Proposed to be Used

IR DIVISION

Weighing apparatus and instruments for land vehicles; weighing apparatus and instruments; weights; measuring or
testing machines and instruments; computer software for weighing and analysis of land vehicles; computer software;
electronic machines, apparatus and their parts; telecommunication machines and apparatus; personal digital assistants.
4507375    13/01/2020
[International Registration No. : 1525208]

GESTER INTERNATIONAL CO., LIMITED
7/F, No. 15 Chifeng Road, Licheng Region, Quanzhou City Fujian China

Proposed to be Used

IR DIVISION

Computer software, recorded; apparatus for measuring the thickness of skins; material testing instruments and machines; weights; light boxes for photography; protractors [measuring instruments]; furnaces for laboratory use; precision balances; hydrometers; apparatus and instruments for physics.
Trade Marks Journal No: 1957 ,  20/07/2020          Class 9

4511503    16/01/2020
[International Registration No. : 1526965]
Elementar Analysensysteme GmbH
Elementarstr. 1 63505 Langenselbold Germany
Proposed to be Used
IR DIVISION
Measuring instruments; sensors for measuring instruments; radiation measuring instruments; analytical instruments, not for medical use; laboratory instruments and devices for element analysis; software for digital electronic hand devices; software for environmental control; software for the science.
Priority claimed from 24/12/2019; Application No. : 43298809 ;China
4513471  13/01/2020
[International Registration No. : 1527604]
Raytron Technology Co., Ltd.
No.11, Guiyang Street, Development Zone Yantai, Shandong China

Proposed to be Used

IR DIVISION
Detectors; temperature indicators; telescopes; chips [integrated circuits]; infrared sensors; photoelectric sensors; photosensors; sensors for determining temperature; temperature sensors; remote sensors for use in measuring thermal and infrared radiation energy waves; electric sensors; ultrasonic sensors; alarm sensors; vehicle mounted gps sensor for determining the rate of motion for a vehicle; theft prevention installations, electric; protection devices for personal use against accidents; monitoring apparatus, electric; thermal imaging cameras; infrared detectors.
Priority claimed from 10/10/2019; Application No. : 19015 ;Liechtenstein
4519726   31/01/2020
[International Registration No. : 1528642]
Ivoclar Vivadent AG
Bendererstrasse 2 FL-9494 Schaan Liechtenstein
Proposed to be Used
IR DIVISION
Software for dental use.
Trade Marks Journal No: 1957, 20/07/2020 Class 9

4522964 13/01/2020
[International Registration No. : 1528444]
Shanghai Aixi Intelligent Technology Co., Ltd.
Floor 5, Building 13, No. 68, Zhongchuang Road, Songjiang District Shanghai China
Proposed to be Used
IR DIVISION
Locks, electric; pedometers; punched card machines for offices; theft prevention installations, electric; anti-theft warning apparatus.
ZONEZERO

Priority claimed from 29/01/2020; Application No. : 324508 ;Israel
4532572   30/01/2020
[International Registration No. : 1531633]
Safe-T Data A.R. Ltd.
8 Aha Even St 4672526 Herzlia Israel

Proposed to be Used
IR DIVISION
Computer programs for data protection.
Priority claimed from 04/11/2019; Application No. : 42092615 ;China
4536929  13/01/2020
[International Registration No. : 1535074]
Tunkia Co., Ltd.
No.16 Panpan Road, Economic and Technological Development Zone, Changsha City Hunan Province China

**Proposed to be Used**

**IR DIVISION**

Measuring devices, electric; electrical calibration device sold as a unit; computer programs, recorded; counters; computer software, recorded; measuring instruments; measuring apparatus; gauges; surveying apparatus and instruments; precision measuring apparatus; precision balances; detectors; surveying instruments; coils, electric; electromagnetic coils; variometers; magnetic coils; magnetic cores; demagnetizers; sensors; transformers; electromagnets; battery charging devices for motor vehicles.
TECHNOVECTOR

Priority claimed from 09/12/2019; Application No. : 2019157292N ;Bulgaria
4551337    30/01/2020
[International Registration No. : 1533761]

TECHNO VECTOR BULGARIA OOD
18, 315th Str., Dragalevtsi BG-1415 Sofia Bulgaria

Proposed to be Used
IR DIVISION
Distance measuring apparatus; testing apparatus not for medical purposes; monitoring apparatus, other than for medical purposes; detectors; diagnostic apparatus, not for medical purposes; electric measuring devices; electric regulating apparatus; electric equipment for observation and control; measures; measuring apparatus; measuring instruments; meters; data processing apparatus; observation instruments; material testing instruments and machines; interfaces [for computers]; computer software [recorded]; computer hardware; computer peripheral devices; computer programs, downloadable; computer programs, recorded; computer software platforms, recorded or downloadable; computer software applications, downloadable; lasers, not for medical purposes; rulers [measuring instruments]; levels [instruments for determining the horizontal]; computer operating programs, recorded; optical apparatus and instruments; printed circuit boards; piezoelectric sensors; precision measuring apparatus; simulators for driving or testing vehicles; scanners [data processing equipment]; couplers [data processing equipment]; control panels [electricity]; apparatus and instruments for physics; central processing units [processors]; readers [data processing equipment]; chips [integrated circuits].
Guangzhou Mignova Electronics Co., Ltd.
4th Floor, Building A, No. 23 Liulian Road, Jiang Gao, Baiyun, Guangzhou Guangdong China

Proposed to be Used

IR DIVISION

Tablet computers; parking meters; photocopiers [photographic, electrostatic, thermic]; weighing apparatus and instruments; slide calipers; traffic-light apparatus [signalling devices]; global positioning system [gps] apparatus; smartphones; protective films adapted for smartphones; electronic surveillance apparatus; car video recorders; hand-held electronic dictionaries; video screens; lightning arresters; electrolysers; fire extinguishing apparatus; radiology screens for industrial purposes; gloves for divers; sunglasses; power bank (rechargeable batteries); animated cartoons; integrated circuit cards [smart cards]; transmitters of electronic signals; camcorders; filters for use in photography; materials for electricity mains [wires, cables]; theft prevention installations, electric; navigation apparatus for vehicles [on-board computers]; voltage regulators for vehicles; relays, electric; lenses for astrophotography.
DOMELOCK

Priority claimed from 27/05/2013; Application No. : 647067 ; Switzerland
2691930  19/09/2013
[International Registration No. : 1185833]
Zimmer GmbH
Sulzer Allee 8 CH-8404 Winterthur CH
Address for service in India/Agents address:
LAKSHMIKUMARAN & SRIDHARAN
B-6/10, SAFDARJUNG ENCLAVE, N. DELHI-29.
Proposed to be Used
IR DIVISION
Implants; endoprostheses; shoulder-joint prostheses and parts thereof; surgical apparatus, instruments and tools for implanting prostheses.
VELDANA

2786440  28/02/2014
[International Registration No. : 1210172]
CHEMO ESPAÑA, S.L.
C/ Quintanapalla, nº 2 4ª planta E-28050 MADRID Spain

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
9/3, Valliammal Street, Kilpauk, Chennai - 600010

Proposed to be Used
IR DIVISION
Medical devices for use in gynecology and for gynecological treatments; devices for generating and supplying energy to body tissue for ablation purposes; contraceptive devices, devices for female urinary incontinence and sample taking devices for medical use.
S~CURVE

Priority claimed from 21/08/2019; Application No. : 88586997 ;United States of America
4471234    29/01/2020
[International Registration No. : 1517711]
Cook Medical Technologies LLC
750 Daniels Way Bloomington IN 47402 United States of America

Proposed to be Used
IR DIVISION
Medical devices, namely, urethral dilators and urethral dilator sets.
Priority claimed from 20/01/2020; Application No. : 43932501 ;China
4498746   22/01/2020
[International Registration No. : 1526702]
Dongguan Love Quartet Electronics Technology Co., Ltd.
Room 2105, Building 1, No. 4 Zongbu No.2 Road, Songshan Lake, Dongguan 523808 Guangdong China
Proposed to be Used
IR DIVISION
Artificial limbs; vaginal syringes; sex toys; massage apparatus; artificial breasts; vibromassage apparatus; condoms; love dolls [sex dolls]; pessaries; contraceptives, non-chemical.
4498828  22/01/2020

[International Registration No. : 1521494]

Vascular Barcelona Devices, S.L.
Oliana 27 Bajos E-08006 Barcelona Spain

Proposed to be Used

IR DIVISION

Medical apparatus and instruments; surgical apparatus and instruments; magnetic treatment apparatus for medical use; medical apparatus for facilitating the processing of pharmaceutical preparations; medical apparatus for introducing pharmaceutical preparations into the human body; instruments for use in the preparation of substances for medical use; apparatus and instruments for treating varicose veins; medical apparatus and instruments for the sclerotherapy; instruments for sclerization; instruments for intraluminal sclerotherapy of varicose veins; apparatus or instruments for mixing substances for medical use; apparatus or instruments for transforming substances for medical use; parts and accessories for surgical and medical apparatus and instruments.
Tokuyama Portalite

Priority claimed from 25/12/2019; Application No. : 2019-166818 ;Japan
4499791  30/01/2020
[International Registration No. : 1522884]

TOKUYAMA CORPORATION
1-1, Mikage-cho, Shunan-shi YAMAGUCHI 745-8648 Japan

Proposed to be Used
IR DIVISION
Dental apparatus and instruments; medical apparatus and instruments.
Priority claimed from 19/12/2019; Application No.: 2019-161106; Japan
4504672  23/01/2020
[International Registration No.: 1523840]
Canon Medical Systems Corporation
1385, Shimoishigami, Otawara-shi, Tochigi 324-0036 (Japan)

Proposed to be Used
IR DIVISION
Medical apparatus and instruments and their parts; diagnostic imaging apparatus for medical purposes and their parts; medical imaging apparatus and their parts; ultrasonic diagnostic apparatus for medical use and their parts.
K-Zero

Priority claimed from 05/07/2019; Application No.: 30 2019 015 700; Germany
4504970 02/01/2020

[International Registration No.: 1524954]
Fresenius Kabi AG
Else-Kröner-Str. 1 61352 Bad Homburg Germany

Proposed to be Used
IR DIVISION

Medical instruments, namely connectors for the administration of medical solutions and for obtaining blood samples.
Priority claimed from 16/10/2013; Application No. : 86092965 ;United States of America
2745482    10/04/2014
[International Registration No. : 1202247]
OSRAM SYLVANIA Inc.
100 Endicott Street Danvers MA 01923 United States of America
Address for service in India/Agents address:
DAHLIA SEN OBEROI
A-18, CHITTARANJAN PARK, NEW DELHI-110 019
Proposed to be Used
IR DIVISION
Automotive lighting, namely, head lights, signal lights, brake lights, tail lights, fog lights, daytime running lights, warning lights, interior lights, and decorative lights.
4493779  31/01/2020
[International Registration No. : 1520350]
SUNGHYUN HIGH-TECH CO., LTD.
26-32, Juseok-ro 80beon-gil, Namyang-eup, Hwaseong-si Gyeonggi-do 18255 Republic of Korea
Proposed to be Used
IR DIVISION
Generators of alkaline ionic water, not for medical purposes; generators of ionic water, not for medical purposes;
generators of alkaline ionic water; alkaline water ionizers for household purposes; generators of ionic water for
commercial use; dissolved alkaline water apparatus, not for medical purposes; alkaline water ionizers; apparatus for
alkaline reduced water.
Priority claimed from 29/10/2019; Application No. : 41947433 ;China
4503732  10/01/2020
[International Registration No. : 1523102]
Hangzhou Dunli Electric Appliances Co.,Ltd
No.1 Dunli Road, Renhe Street, Yuhang District, Hangzhou City 310000 Zhejiang Province China
Proposed to be Used
IR DIVISION
Fans [parts of air-conditioning installations]; air-conditioning apparatus; electric window fans; ventilation hoods; air-conditioning installations; ventilation [air-conditioning] installations and apparatus; disinfectant apparatus; extractor hoods for kitchens; air cooling apparatus; bath installations.
Priority claimed from 28/10/2019; Application No. : 4040732 ;Spain
4526094     23/01/2020
[International Registration No. : 1532621]

BLUMAQ, S.A.
Polígono Industrial Belcaire, parcela 202 E-12600 Vall D'Uixó (Castellón) Spain

Proposed to be Used

IR DIVISION

Driving motors for land vehicles; engine mounts for land vehicles; motors and engines for land vehicles; engine mounts for land vehicles; torque converters for land vehicles; connecting rods for land vehicles other than parts of motors and engines; crankcases for land vehicle components other than for engines; couplings for land vehicles; vehicle brakes; brake disks for vehicles; brake linings for vehicles; brake pads for automobiles; brake shoes for vehicles; brake blocks for vehicles; transmissions for land vehicles; propulsion mechanisms for land vehicles; air pumps [vehicle accessories]; vehicle wheels; reduction gearing for land vehicles; gearing for land vehicles; axle journals; axles for vehicles; driving chains for land vehicles; transmission chains for land vehicles; transmission chains for land vehicles; anti-skid chains; transmission shafts for land vehicles; valves for vehicle tires, main brake cylinders, brake cylinders for vehicles, shock absorbers for automobiles, clutches for land vehicles.
LIBERTY UNITED

2675871  30/09/2013
[International Registration No. : 1180590]
Peter Thum
31 Union Square West, 6D New York NY 10003 United States of America

Address for service in India/Attorney address:
ZAHRA VANA
3RD FLOOR HL ARCADE ABOVE AXIS BANK PLOT NO-14 SECTOR-5 DWARKA NEW DELHI-110075

Proposed to be Used
IR DIVISION
Jewelry.
4495985  31/12/2019
[International Registration No. : 1520928]
ISTANBUL ZILCILER MÜZİK ALETLERİ İMALATI SANAYİ VE TICARET LIMITED SİRKETİ
Akçaburgaz Mh. 40. Sk No:12 Esenyurt İSTANBUL Turkey
Proposed to be Used
IR DIVISION
Musical instruments and cases for musical instruments.
SPIRIO

Priority claimed from 24/07/2019; Application No. : 88532941 ;United States of America
4517116  21/01/2020
[International Registration No. : 1528948]
Steinway, Inc.
1 Steinway Place Astoria NY 11105 United States of America

Proposed to be Used
IR DIVISION
Pianos; piano incorporating components in the nature of electronic systems that enable a piano to stream electronic piano data through the Internet to allow for recording, editing, and playback of electronic signals; player pianos; pianos with wireless Internet network and Ethernet connectivity.
THE RAKE

Priority claimed from 07/03/2013; Application No. : T1303818I ;Singapore 2667370  22/07/2013

[International Registration No. : 1176207]

THE RAKE PTE. LTD.
211 Henderson Road, #07-03, Singapore 159552 (Singapore)

Address for service in India/Agents address:
IPR INTERNATIONAL SERVICES
BLOCK NO. 8, BUILDING NO. 2, RAJINDER NAGAR, NEW DELHI-110060

Proposed to be Used
IR DIVISION

Magazines [printed publications] relating to art markets; magazines [printed publications] relating to watches; magazines [printed publications] relating to auctions; magazines [printed publications] relating to the motor car trade; periodic publications; periodical publications relating to cars; periodical publications relating to consumer financial services; periodical publications relating to health care; periodical publications relating to medical research; periodical publications relating to travel; printed monthly publications; printed publications; printed publications relating to leisure activities; printed publications relating to motor boats; printed publications relating to wine; publications relating to high-fidelity systems; all included in this class.
Priority claimed from 14/06/2013; Application No. : 85960024 ;United States of America
2706930    09/12/2013
[International Registration No. : 1190317]
Lamons Gasket Company
7300 Airport Boulevard Houston TX 77061 United States of America

Address for service in India/Attorney address:
KING STUBB AND KASIVA
M-147 GREATER KAILASH PART II NEW DELHI 110048 INDIA

Proposed to be Used
IR DIVISION
Non-metallic gaskets for use between pipe flanges.
VESMACO DI CACCIONI CLAUDIA
Via Cassolo 15 I-60030 MONSANO (AN) Italy

Proposed to be Used
IR DIVISION
Resins for use in forming a hardened skin on flooring; resins for use in forming a dust proof skin on flooring; insulating floor coverings in the nature of resins; insulating plaster floor coverings; acrylic resins (insulating -); synthetic resins, semi-processed; semi-processed synthetic polymer resins; resins in liquid form [semi-processed]; resins in extruded form for general industrial use; expanded unsaturated polyester resins [semi-processed]; acrylic sheeting for use in manufacture; insulating materials.
Trade Marks Journal No: 1957 ,  20/07/2020      Class 17

JINAN DAHUA PLASTIC PRODUCTION COMPANY
No.1-1, Taixing West Street, Jibei Development Zone, Jiyang County, Jinan City 250014 Shandong Province China

Proposed to be Used

IR DIVISION
Plastic substances, semi-processed; cotton wool for packing [caulking]; bags [envelopes, pouches] of rubber, for packaging; plastic film for packing, cushioning or stuffing purposes [other than for wrapping]; waterproof packings; padding materials of plastic for shipping containers; padding materials of plastics; packing [cushioning, stuffing] materials of rubber or plastics; padding materials of rubber or plastics; stuffing of rubber or plastics.
4504650  20/01/2020
[International Registration No. : 1523995]
Park Jong Sung
51 Yuhycon-ro, Gimpo-si (Pungmu-dong Y-Hyun Village 212-902 10120 Gyeonggi-do Republic of Korea

Proposed to be Used

IR DIVISION
Leather, imitation of leather; umbrellas; parasols, walking sticks and canes; bags [envelopes, pouches] of leather, for packaging; travelling bags; trunks [luggage]; briefcases; leather, unworked or semi-worked; handbags; fur and fur-skins; trimmings of leather for furniture and leather trimmings for furniture, bags; travelling trunks; suitcases; pocket wallets; purses.
Jinan LuriJunda Leather Co., Ltd
North of Dongtan Village, Shuangquan Town, Changqing District, Jinan City Shandong Province China

Proposed to be Used
IR DIVISION
Raw skins of cattle, sheep, and other animals; curried skins; leather, unworked or semi-worked; cattle skins.
4519528  16/10/2019
[International Registration No. : 1528366]
Juancheng County Huizhi Furniture Co., Ltd.
West Liqiao Village, Yinma Town, Juancheng County Shandong Province China

Proposed to be Used
IR DIVISION
Office tables; beds; furniture; office furniture; bedsteads of wood; divans; divans sofas; cabinet work.
2857082  28/03/2014
[International Registration No. : 1215737]
PLEXUS COTTON LIMITED
20 Chapel Street Liverpool L3 9AG United Kingdom
Address for service in India/Agents address:
DR. GOPAKUMAR G. NAIR.
3RD FLOOR, SHIVMANGAL, NEXT TO BIG BAZAR, AKURLI ROAD, KANDIVALI(E), MUMBAI-400 101.

Proposed to be Used
IR DIVISION
Raw cotton; cotton linter; cotton tow; cotton fibers; cotton waste (flock) for padding and stuffing.
Priority claimed from 09/07/2019; Application No. : 4566228 ;France
4475747  08/01/2020
[International Registration No. : 1518931]
LAINIERE DE PICARDIE BC
Buire-Courcelles F-80200 Péronne France

Proposed to be Used
IR DIVISION
Fabrics, interlinings, linings (in cloth), thermo-adhesive lining fabrics for clothing, fabrics and non-woven material, adhesive fabrics for application by heat, heat-sealing fabrics, reinforcement fabric for clothing, fabrics and textile materials for clothing, upholstery fabrics, fabrics and textile materials for clothing having thermal-regulating properties; thermo-adherent interlining for collars, cuffs and throat bands for shirts and blouses; interlinings made of natural or synthetic fibers; interlinings for shirts, shirt collars and articles of clothing; hemp cloth; lining fabrics for footwear; fabrics for footwear; fiberglass fabrics for textile use; woolen cloths; woolen fabrics, linen fabrics, non-woven textiles; bed linen; pillow shams; ticking for mattresses and pillows; upholstery fabrics; cloth for furniture and seats.
MURTRA

4497882   28/01/2020
[International Registration No. : 1521573]
INDUSTRIAS MURTRA, S.A.
Jordi Camp, 94 Poligono Industrial E-08400 Granollers (Barcelona) Spain

Proposed to be Used
IR DIVISION

Fabrics and textile goods not included in other classes; bed and table linen, blinds and curtains of textile materials.
4498881  27/06/2019
[International Registration No. : 1521611]
COLTEJER S.A.
CR 42 NRO. 54A 161 ITAGUI, ANTIOQUIA Colombia
Proposed to be Used
IR DIVISION
Fabrics and textile goods not included in other classes; bed and table linen.
4523034 21/01/2020

[International Registration No. : 1530971]
Zhejiang Wangjin Nonwovens Co., Ltd.
Industrial Park, Hongxingqiao Town, Changxing County, Huzhou City ZheJiang Province China

Proposed to be Used

IR DIVISION
Serviettes of textile; face towels of textile; filter cloth; gauze [cloth]; non-woven textile fabrics; towel cloth; cloth; household linen; cloths for removing make-up; bath linen.
SKECHERS GO FLEX

Priority claimed from 29/10/2019; Application No. : 88672950 ;United States of America
4456983  06/01/2020
[International Registration No. : 1512627]
SKECHERS U.S.A., INC. II
228 Manhattan Beach Blvd. Manhattan Beach CA 90266 United States of America

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
IR DIVISION
Apparel.
HYPER GO

4456984 06/01/2020

[International Registration No. : 1512626]

SKECHERS U.S.A., INC. II
228 Manhattan Beach Blvd. Manhattan Beach CA 90266 United States of America

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
IR DIVISION
Footwear and apparel.
SKECHERS GO FIT

4456985  06/01/2020
[International Registration No. : 1512625]

SKECHERS U.S.A., INC. II
228 Manhattan Beach Blvd. Manhattan Beach CA 90266 United States of America

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
IR DIVISION
Footwear and apparel.
SKECHERS GO DRI

Priority claimed from 29/10/2019; Application No. : 88672957 ;United States of America
4456988    06/01/2020
[International Registration No. : 1512623]
SKECHERS U.S.A., INC. II
228 Manhattan Beach Blvd. Manhattan Beach CA 90266 United States of America
Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.
Proposed to be Used
IR DIVISION
Apparel.
SKECHERS ULTRA GO

Priority claimed from 29/10/2019; Application No.: 88673004; United States of America

4456993  06/01/2020
[International Registration No.: 1512821]

SKECHERS U.S.A., INC. II
228 Manhattan Beach Blvd, Manhattan Beach CA 90266 United States of America

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used

IR DIVISION
Apparel.
4526437   30/12/2019
[International Registration No. : 1446929]
HUY HOANG FOOTWEAR PRODUCTION COMPANY LIMITED
205/3, Trinh Thi Mieng, Tam Dong Hamlet, Thoi Tam Thon Commune, Hoc Mon District Ho Chi Minh City Viet Nam
Proposed to be Used
IR DIVISION
Shoes; sandals.
BRIGLIA

4527700  30/01/2020

[International Registration No. : 1300400]

CARILLO, Michele
Piazza Piediterra, 5 l-80044 OTTAVIANO (NA) Italy

Proposed to be Used

IR DIVISION

Dresses; suits; jumper dresses; bath robes; bandanas [neckerchiefs]; bibs, not of paper; caps [headwear]; berets; underwear; sweat-absorbent underwear; boas [necklets]; teddies [undergarments]; braces for clothing [suspenders]; corsets [underclothing]; galoshes; skull caps; footwear; boots for sports; stockings; sweat-absorbent stockings; socks; sweat-absorbent socks; breeches for wear; bathing trunks; albs; shirts; short-sleeve shirts; sports singlets; hats; top hats; coats; chasubles; belts [clothing]; tights; money belts [clothing]; collars [clothing]; detachable collars; camisoles; layettes [clothing]; corselets; bathing suits; masquerade costumes; neckties; ascots; bathing caps; shower caps; panties; pocket squares; scarfs; boot uppers; garters; fishing vests; stuff jackets [clothing]; skirts; overalls; girdles; gloves [clothing]; mittens; ski gloves; welts for footwear; leggings [trousers]; livers; hosiery; sports jerseys; sweaters; muff [clothing]; maniples; pelerines; mantillas; sleep masks; shorts; boxer shorts; underpants; wet suits for water-skiing; vests; trousers; slippers; parkas; pelisses; shirt yokes; pajamas (am.); cuffs; ponchos; tips for footwear; stockin suspenders; sock suspenders; brassieres; heelpieces for stockings; sandals; bath sandals; saris; sarongs; shoes; esparto shoes or sandals; bath slippers; gymnastic shoes; beach shoes; football boots; sports shoes; ski boots; shawls; sashes for wear; wimples; inner soles; overcoats; dress shields; petticoats; trouser straps; slips [undergarments]; shirt fronts; half-boots; lace boots; boots; fur stoles; soles for footwear; studs for football boots; heels; heelpieces for footwear; pockets for clothing; tee-shirts; togas; footwear uppers; ankle boots; turbans; uniforms; dressing gowns; visors [headwear]; cap peaks; wooden shoes; jackets (clothing).
4497860  23/12/2019
[International Registration No. : 1522323]
NINGBO VIGA INTERNATIONAL CO., LTD.
No. 20 Meidisi Road, Xincheng Village, Wuxiang Town, Yinzhou District Ningbo, Zhejiang China

Proposed to be Used
IR DIVISION
Toys; building blocks [toys]; dominoes; dolls' beds; jigsaw puzzles; toy vehicles; chess; dolls' houses; games.
VIOLIFE

4495994  21/01/2020
[International Registration No. : 1467576]
ARIVIA INDUSTRIAL AND COMMERCIAL SOCIETE ANONYME trading as ARIVIA SA
Block 31, DA 13, Phase B, Industrial Area of Sindos Delta Municipality GR-570 22 THESSALONIKI Greece

Proposed to be Used

IR DIVISION
Cheese substitutes made of vegetable oils; non-lactose cheese made of vegetable oil; yoghurt with fats of plant origin; yoghurt dessert with fats of plant origin; spreads with fats of plant origin; milk substitutes with fats of plant origin; milk substitutes for beverages; desserts based on milk substitutes; butter and margarine substitutes with fats of plant origin; cream substitutes with fats of plant origin; meat substitutes; formed textured vegetable protein for use as a meat substitute; soya-based beverages used as milk substitutes; hemp milk used as a milk substitute; almond milk; dairy products and dairy substitutes; edible oils and edible fats.
BAYANNAOER SANPANGDAN FOOD CO., LTD
No.3, The branch road of GUIHUA Road, Economic & Development District Bayannur, Inner Mongolia China

Proposed to be Used
IR DIVISION
Frosted fruits; nuts, prepared; dried edible mushrooms; meat; vegetables, preserved; eggs; processed sunflower seeds, pumpkin seeds and watermelon seeds; fruits, tinned; oils for food; milk products.
Trade Marks Journal No: 1957, 20/07/2020

Class 30

4464771 27/12/2019

[International Registration No.: 1517020]

Mitsubishi Corporation Life Sciences Limited
1-3, Yurakucho 1-chome, Chiyoda-ku Tokyo 100-0006 Japan

Proposed to be Used

IR DIVISION

Seasonings, other than spices; yeast; yeast extracts.
Priority claimed from 23/07/2019; Application No. : 01399612 ;Benelux
4497660  22/01/2020
[International Registration No. : 1521369]
SOREMARTEC SA
Findel Business Center, Complexe B, Rue de Trèves L-2632 FINDEL LU

Proposed to be Used
IR DIVISION
Pastry and confectionery; biscuits; filled wafers; coated wafers; chocolate and chocolate-based products; sweets [candy]; edible ices.
Hebei Huada Flour Industry Co., Ltd.
West 200m of Nangaozhuang Village, Meihua Town, Gaocheng District, Shijiazhuang City Hebei Province China

Proposed to be Used

Dried noodles; rice; cereal preparations; meal; buckwheat flour; corn meal.
Trade Marks Journal No: 1957 , 20/07/2020 Class 30

Shojin

Priority claimed from 06/08/2019; Application No. : 2019-106859 ;Japan
4497863 24/01/2020

[International Registration No. : 1522345]
Takasago Koryo Kabushiki Kaisha also trading as Takasago International Corporation
37-1, Kamata 5-chome, Ota-ku Tokyo 144-8721 Japan

Proposed to be Used

IR DIVISION

Aromatic preparations for food, not from essential oils; essences for foodstuffs, except etheric essences and essential oils; flavorings for beverages, other than essential oils; flavorings, other than essential oils, for cakes; food flavorings, other than essential oils.
Priority claimed from 29/11/2019; Application No. : 740388 ;Switzerland
4551266  18/12/2019
[International Registration No. : 1533540]
Kraft Foods Schweiz Holding GmbH
Chollerstrasse 4 CH-6300 Zug Switzerland

Proposed to be Used

IR DIVISION
Coffee; coffee extracts; coffee substitutes; cocoa; chocolate; cocoa beverages; chocolate beverages, coffee beverages and preparations for such beverages; tea; pastries; sugar and natural sweeteners; pastry dough; biscuits, cookies; cookies; brownies; cheese cakes; cakes; waffles; wafers; confectionery, particularly sugar confectionery and chocolate confectionery; chocolate spreads; chilled and iced confectionery; ice cream; carbohydrate-based desserts, particularly chocolate desserts, prepared chocolate-based desserts, prepared desserts [confectionery]; frozen desserts; deep-frozen cakes; frozen yogurts; chilled desserts; dough-based products; cereal-based preparations; breakfast cereals; roasted and popped corn [popcorn]; ice cream; sherbets [ices]; honey; puddings; snacks in the form of popcorn and corn chips; snacks based on corn, rice, barley, rye or pastry dough; cream puddings; truffles; all the aforesaid goods are of Swiss origin.
WHERE WILL IT LEAD?

4467163  25/12/2019
[International Registration No. : 1517765]
Asahi Group Holdings, Ltd.
23-1, Azumabashi 1-chome, Sumida-ku Tokyo 130-8602 Japan
Proposed to be Used
IR DIVISION
Beer.
MONTE CORONATO

Priority claimed from 05/12/2013; Application No. : PO2013C000313 ;Italy
2732494 20/12/2013

[International Registration No. : 1200586]

TENUTA DI BISERNO SOCIETA’ AGRICOLA A RESPONSABILITA’ LIMITATA
Palazzo Gardini, Piazza Gramsci 9 I-57020 Bibbona (LI) Italy

Address for service in India/Agents address:
IPR INTERNATIONAL SERVICES
BLOCK NO. 8, BUILDING NO. 2, RAJINDER NAGAR, NEW DELHI-110060

Proposed to be Used
IR DIVISION
Wines, sparkling wines, liqueurs, distilled beverages, alcoholic essences, alcoholic extracts, brandy, grappa, alcoholic beverages [except beer].
Priority claimed from 11/10/2013; Application No. : 1585463 ;Australia 2793025 11/04/2014  
[International Registration No. : 1211432]

Barokes Pty Ltd  
66 Lillee Cres TULLAMARINE VIC 3043 Australia  

Address for service in India/Agents address:  
GROSER & GROSER  
D - 1/ 5 DLF, QUTAB ENCLAVE, PHASE 1, GURGAON - 122 002.

Proposed to be Used  
IR DIVISION  
Wines (both still and sparkling); alcoholic beverages as are included in this class; spirituous liquors, spirits, beverages containing wine, ready to drink beverages containing alcohol.
Priority claimed from 19/09/2019; Application No. : 4582974 ;France
4476338   20/01/2020
[International Registration No. : 1518972]
E. REMY MARTIN & C°
20 rue de la Société Vinicole F-16100 COGNAC France

Proposed to be Used
IR DIVISION
Alcoholic beverages except beers.
Trade Marks Journal No: 1957, 20/07/2020 Class 33

Priority claimed from 02/08/2019; Application No. : 4572877 ;France
4497514 23/01/2020
[International Registration No. : 1520538]
Société Jas Hennessy & Co.
rue de la Richonne F-16100 Cognac France

Proposed to be Used
IR DIVISION
Alcoholic beverages (except beers); alcoholic extracts; alcoholic essences; alcoholic fruit extracts.
Priority claimed from 18/07/2019; Application No. : 018096747 ;European Union
4499526    17/01/2020
[International Registration No. : 1526151]
Conteck Nederland B.V.
Lokhorst 13 NL-2402 PP Alphen aan den Rijn Netherlands
Proposed to be Used
IR DIVISION
Alcoholic beverages (except beer); alcoholic preparations for making beverages; distilled beverages; whisky; liqueurs.
DELALUZ

4504545  24/01/2020
[International Registration No. : 1475950]
FABRICA MEXICANA DELALUZ S.A.P.I DE C.V.
Batallón de San Patricio 111, Edificio Torre Comercial América, Piso 32, Col. Valle Oriente 66269 San Pedro Garza García, Nuevo León Mexico

Proposed to be Used
IR DIVISION
All types of alcoholic beverages (except beers and fruit wine).
4513640  14/01/2020
[International Registration No. : 1527838]
CHINA KWEICHOW MOUTAI DISTILLERY (GROUP) CO., LTD.
No. 4 East Mountain Lane, East Road of Outside Loop, Guiyang City Guizhou Province China

Proposed to be Used

IR DIVISION

Fruit extracts, alcoholic; alcoholic beverages; spirits [beverages]; alcoholic beverages, except beer; aperitifs; bitters; cooking alcohol; wine; frozen alcoholic beverages; digesters [liqueurs and spirits].
Trade Marks Journal No: 1957, 20/07/2020  Class 33

4519392  02/01/2020
[International Registration No. : 1528532]
CHINA KWEICHOW MOUTAI DISTILLERY (GROUP) CO., LTD.
No. 4 East Mountain Lane, East Road of Outside Loop, Guiyang City 200030 Guizhou Province China

Proposed to be Used
IR DIVISION
Edible alcohol; gin; digesters [liqueurs and spirits]; curacao; baijiu [chinese distilled alcoholic beverage]; nira
[sugarcane-based alcoholic beverage]; pre-mixed alcoholic beverages, other than beer-based; vodka; rum; rice alcohol;
alcoholic beverages containing fruit; alcoholic beverages, except beer; alcoholic extracts; alcoholic essences; whisky;
sake; perry; piquette; yellow rice wine; peppermint liqueurs; arrack; light sparkling wine; cocktails; cider; distilled
beverages; arak [arrack]; aperitifs; anisette [liqueur]; anise [liqueur]; bitters; fruit extracts, alcoholic; brandy; spirits
[beverages]; kirsch; hydromel [mead]; liqueurs; wine.
Trade Marks Journal No: 1957 , 20/07/2020 Class 33

4523416  13/01/2020
[International Registration No. : 1529768]
CHINA KWEICHOW MOUTAI DISTILLERY (GROUP) CO., LTD.
No. 4 East Mountain Lane, East Road of Outside Loop, Guiyang City 200030 Guizhou Province China

Proposed to be Used

IR DIVISION
Edible alcohol; gin; digesters [liqueurs and spirits]; curacao; baijiu [chinese distilled alcoholic beverage]; nira [sugarcane-based alcoholic beverage]; pre-mixed alcoholic beverages, other than beer-based; vodka; rum; rice alcohol; alcoholic beverages containing fruit; alcoholic beverages, except beer; alcoholic extracts; alcoholic essences; whisky; sake; perry; piquette; yellow rice wine; peppermint liqueurs; arrack; light sparkling wine; cocktails; cider; distilled beverages; arak [arrack]; aperitifs; anisette [liqueur]; anise [liqueur]; bitters; fruit extracts, alcoholic; brandy; spirits [beverages]; kirsch; hydromel [mead]; liqueurs; wine.
4523614  13/01/2020
[International Registration No. : 1530168]
CHINA KWEICHOW MOUTAI DISTILLERY (GROUP) CO., LTD.
No. 4 East Mountain Lane, East Road of Outside Loop, Guiyang City Guizhou Province China

Proposed to be Used

IR DIVISION

Fruit extracts, alcoholic; alcoholic drinks; spirits [beverages]; alcoholic beverages, except beer; aperitifs; bitters; alcoholic drinks for use in cooking; wine; alcohol for drinking; digesters [liqueurs and spirits].
4554703  26/06/2019
[International Registration No. : 1538186]
ALVARO CETTO GAROLLO
Periferico Sur 7750 Colonia Santa María Tequepexpan 45601 Tlaquepaque, Jalisco Mexico
Proposed to be Used
IR DIVISION
Tequila and mescal.
4554720  26/06/2019
[International Registration No. : 1538202]
ALVARO CETTO GAROLLO
Periférico Sur 7750, Colonia Santa María Tequepexpan Tlaquepaque Jalisco 45601 México Mexico
Proposed to be Used
IR DIVISION
Tequila and mescal.
WILLIAMS-SONOMA, INC.
3250 Van Ness Avenue San Francisco CA 94109 United States of America

Address for service in India/Attorney address:
K & S PARTNERS
K & S PARTNERS, Intellectual Property Attorneys, 109, Sector 44, Gurgaon 122003, National Capital Region

Proposed to be Used
IR DIVISION
Customer loyalty program services for commercial, promotional and advertising purposes in connection with retail store services, on-line retail store services, and catalog mail order retail services featuring kitchenware, tableware, cookware, furniture, rugs, lighting, decorative accessories, bedding, linens, bath products, children’s furniture and products, and window coverings; business administration of consumer loyalty programs in connection with retail store services, on-line retail store services, and catalog mail order retail services featuring kitchenware, tableware, cookware, furniture, rugs, lighting, decorative accessories, bedding, linens, bath products, children’s furniture and products, and window coverings.
Louis Hilton

4467398  25/12/2019

[International Registration No. : 1517947]
Guangzhou Yucaitang Cosmetics Co., Ltd.
No.168 Mumianshunan Road, Changhong Village, Junhe Street, Baiyun District 510080 Guangzhou China

Proposed to be Used

IR DIVISION
Advertising and advertisement services; advertising, marketing and promotion services; design of internet advertising; import-export agency services; organization of exhibitions and events for commercial or advertising purposes; personnel management consultancy; procurement, namely, purchasing cosmetics, hair products for others; providing advertising, marketing and promotional services, namely, development of advertising campaigns for television, print media, web pages; purchasing and procurement services, namely, procuring of contracts for others for the purchase of goods and labor contracting services; design and production of the advertising content of banners and signs for advertising, promotional, or marketing purposes; retail store services for pharmaceutical, veterinary and sanitary preparations and medical supplies; wholesale store services for pharmaceutical, veterinary and sanitary preparations and medical supplies.
Priority claimed from 23/12/2019; Application No. : 302019000098698 ;Italy

4523280   23/01/2020

[International Registration No. : 1530528]

MARNI GROUP S.R.L.
Via Sismondi, 70/B I-20133 MILANO Italy

Proposed to be Used

IR DIVISION

Bill-posting; shop window dressing; administration of consumer loyalty programs; advertising; marketing; organization of exhibitions for commercial or advertising purposes; business management advisory services relating to franchising; business management advisory services relating to franchising; retail or wholesale services, online sales services, sales services through downloadable applications all associated with the sale of eau de Cologne, lipstick cases, balms, other than for medical purposes, hair conditioners, joss sticks, massage candles for cosmetic purposes, make-up powder, cosmetics, cosmetic creams, deodorants for human beings or for animals, detergents, other than for use in manufacturing operations and for medical purposes, air fragrance reed diffusers, cleansing milk for toilet purposes, after-shave lotions, hair lotions, lotions for cosmetic purposes, lip glosses, mascara, beauty masks, cosmetic pencils, cosmetic kits, potpourris [fragrances], cosmetic preparations for baths, toiletry preparations, cosmetic preparations for skin care, perfumery, antiperspirants [toiletries], laundry bleach, make-up preparations, shaving preparations, sachets for perfuming linen, perfumes, air fragrancing preparations, lipsticks, bath salts, not for medical purposes, cakes of toilet soap, soap, shampoos, nail polish, talcum powder, for toilet use, make-up, candles, perfumed candles, wicks for candles, lamp wicks, silver plate [knives, forks and spoons], whetstone holders, manicure sets, pedicure sets, razor cases, cutlery, knives, spoons, table knives, forks and spoons of plastic, table knives, forks and spoons for babies, scissors, table forks, nail files, eyelash curlers, razors, electric or non-electric, shaving cases, computer software applications, downloadable, containers for contact lenses, eyeglass cases, bags adapted for laptops, decorative magnets, protective helmets, riding helmets, USB flash drives, eyeglass cords, animated cartoons, computers, downloadable image files, downloadable music files, eyeglass frames, eyewear, pince-nez, anti-glare glasses, sunglasses, goggles for sports, smartglasses, eyeglasses, smartwatches, smartphones, lighting apparatus and installations, lamp globes, chandeliers, arc lamps, electric lamps, lamps, lamp shades, ceiling lights, sockets for electric lights, lampshade holders, lamp mantles, lamp reflectors, and sets [jewelry], rings [jewelry], split rings of precious metal for keys, spun silver [silver wire], shoe jewelry, hat jewelry, bracelets [jewelry], bracelets made of embroidered textile [jewellery], watch bands, busts of precious metal, cabochons, watch cases [parts of watches], clock cases, watch chains, chains [jewelry], clasps for jewelry, jewellery charms, charms for key rings, necklaces [jewelry], crucifixes as jewelry, crucifixes of precious metal, other than jewelry, chronographs [watches], chronometers, diamonds, tie clips, threads of precious metal [jewelry], gold thread [jewelry], jewelry findings, cufflinks, jewelry, ivory jewelry, cloisonné jewelry, jewelry of yellow amber, badges of precious metal, medals, lockets [jewelry], coins, works of art of precious metal, earrings, ornaments of jet, gold, unwrought or beaten, clocks, wristwatches, watches, control clocks [master clocks], clocks and watches, electric, pearls [jewelry], precious stones, key rings [split rings with trinket or decorative fob], retractor key rings, jewelry rolls, rosaries, presentation boxes for jewelry, boxes of precious metal, jewelry boxes, presentation boxes for watches, tie pins, pins [jewelry], ornamental pins, brooches [jewelry], jewellery hat pins, spinel [precious stones], statues of precious metal, figurine of precious metal, paste jewelry [costume jewelry], chronometric instruments, alarm clocks, jewelry, precious and semi-precious stones, plastic jewelry, stationery, books, calendars, diaries, note books, photographs [printed], paintings [pictures], framed or unframed, mounted posters, unmounted posters, pens [office requisites], fountain pens, clothing for pets, umbrella rings, saddle trees, saddlery, key cases, fastenings for saddles, harness for animals, mountaineering sticks, hiking sticks, walking sticks, umbrella sticks, vanity cases, not fitted, trunks [luggage], travelling trunks, bags, bags [envelopes, pouches] of leather, for packaging, saddlebags, beach bags, bags for sports, shopping bags, wheeled shopping bags, chain mesh purses, purses, handbags, travelling sets [leatherware], tool bags, empty, bridles [harness], reins for guiding children, bridoons, straps for soldiers’ equipment, kid, game bags [hunting accessories], briefcases, conference folders, school satchels, purses, handbags, travelling sets [leatherware], tool bags, empty, bridles [harness], harness fittings, leather leashes, sling bags for carrying infants, imitation leather, walking stick handles, grips
for holding shopping bags, umbrella handles, suitcase handles, slings for carrying infants, pouch baby carriers, cat o’ nine tails, chin straps, of leather, bits for animals [harness], muzzles, parasols, blinkers [harness], umbrellas, fur, goldbeaters’ skin, animal skins, cattle skins, curried skins, chamois leather, other than for cleaning purposes, parts of rubber for stirrups, business card cases, credit card cases [wallets], card cases [notecases], pocket wallets, music cases, randsels [Japanese school satchels], reins, net bags for shopping furniture coverings of leather, harnesses, nose bags [feed bags], bags for campers, travelling bags, bags for climbers, boxes of leather or leatherboard, boxes of vulcanized fiber, hat boxes of leather, butts [parts of hides], walking stick seats, riding saddles, leathercloth, saddlecloths for horses, stirrups, stirrup leathers, umbrella or parasol ribs, luggage tags, tefillin [phylacteries], frames for umbrellas or parasols, handbag frames, traces [harness], attaché cases, suitcases, suitcases with wheels, garment bags for travel, motorized suitcases, valves of leather, rucksacks cupboards, coatstands, benches [furniture], chests, not of metal, sideboards, settees, baskets, not of metal, console tables, picture frames, tea carts, kennels for household pets, cradles, cushions, pet covers, for clothing [wardrobe], meat safes, divans, displaystands, coat hangers, pillows, beds, bookcases, mannequins, furniture, nesting boxes for household pets, works of art of wood, wax, plaster or plastic, screens [furniture], armchairs, split rings, not of metal, for keys, umbrella stands, magazine racks, lap desks, chairs [scats], stools, sofas, mirrors [looking glasses], hand-held mirrors [toilet mirrors], tables, indoor window blinds of textile, trays, not of metal, fans for personal use, non-electric, bottle openers, electric and non-electric, basins [receptacles], cooking pot sets, drinking glasses, tankards, bottles, coffeepots, non-electric, mugs, show horns, candelabra [candlesticks], decanters, stew-pans, corkscrews, electric and non-electric, tablemats, not of paper or textile, epergnes, baskets for household purposes, crystal [glassware], mixing spoons [kitchen utensils], soap dispensers, figurines of porcelain, ceramic, earthenware, terra-cotta or glass, oven mitts, gardening gloves, toilet cases, fitted picnic baskets, including dishes, works of art of porcelain, ceramic, earthenware, terra-cotta or glass, make-up brushes, shaving brushes, combs, table plates, saucers, soap holders, potholders, ceramics for household purposes, heat-insulated containers, piggy banks, cookie jars, nutcrackers, coffee services [tableware], liqueur sets, tea services [tableware], services [dishes], brushes, toilet sponges, mops, sponges, cups, place mats of paper or non-electric utensils, cooking mitts, tea towels, towels, oven gloves, kitchen utensils, utensils for household purposes, toilet utensils, tableware, other than knives, forks and spoons, vases, towels of textile, bath linen, except clothing, household linen, bed linen, table linen, not of paper, tablemats of textile, picnic blankets, blankets for household pets, woollen blankets, bed throws, handkerchiefs of textile, pillowcases, foulard [fabric], flags of textile or plastic, cheviots [cloth], sheets [textile], dust ruffles, wall hangings of textile, table runners, not of paper, baby bunting, cloth, tapestries of textile, curtains, curtains of textile or plastic, shower curtains of textile or plastic, window curtains, fabric, tablecloths of textile, place mats of textile, table napkins of textile, bed covers, waterproof clothing, incorporating leather, latex clothing, nitrile clothing, cyclists’ clothing, clothing for gymnastics, embroidered clothing, dresses, suits, jumper dresses, bath robes, non-slipping devices for footwear, clothing, bandanas [neckerchiefs], bibs, not of paper, berets caps being headwear, underwear, sweat-absorbent underwear, boas [necklets], teddies [underclothing], braces for clothing [suspenders], corsets [underclothing], galoshes, skull caps, leotards, footwear, boots for sports, stockings, sweat-absorbent stockings, socks, sweat-absorbent socks, breeches for wear, bathing trunks, albs, shirts, short-sleeve shirts, bodices [lingerie], sport singlets, headwear, hats, top hats, paper hats [clothing], coats, hoods [clothing], hat frames [skeletons], chasubles, belts [clothing], money belts [clothing], tights, collars [clothing], detachable collars, camisoles, layettes [clothing], corselets, bathing suits, masquerade costumes, beach clothes, neckties, ascots, bathing caps, shower caps, panties, headbands [clothing], pocket squares, fittings of metal for clothing, ready-made linings [parts of clothing], scarfs, sashes for wear, gabardines [clothing], boot uppers, gaiters, jackets [clothing], garters fishing vests, stuff jackets [clothing], skirts, overalls, aprons [clothing], girdles, mittens, gloves [clothing], fingerless gloves, ski gloves, belts for footwear, ready-made clothing, clothing containing slimming substances, paper clothing, knitrwear [clothing], jerseys [clothing], kimonos, leggings [leg warmers], leggings [trousers], trowsers, riverys, rank guards, hosiery, sports jerseys, sweaters, muffs [clothing], maniples, hairdressing capes, pelerines, mantillas, sleep masks, skorts, miters [hats], boxers shorts, slips [underclothing], baby’s pants [underwear], underpants, wet suits for water-skiing, vests, trousers, slippers, ear muffs [clothing], parkas, pelisses, fur [clothing], skirt yokes, bibs, sleeves, not of paper, pajamas, cuffs, ponchos, heel protectors for shoes, tips for footwear, stockin suspenders, sock suspenders, brassiers, adhesive bras, heelpieces for stockings, sandals, bath sandals, saris, sarongs, neck gaiters, footmuffs, not electrically heated, shoes, esparto shoes or sandals, bath slippers, gymnastic shoes, beach shoes, football boots, sports shoes, ski boots, shawls, wimples, inner soles, overcoats, outerclothing, dress shields, peticoats, trouser straps, shirt fronts, half-boots, lace boots, boots, fur stoles, soles for footwear, studs for football boots, heels, heelpieces for footwear, pockets for clothing, tee-shirts, judo uniforms, karate uniforms, togas, footwear uppers, ankle boots, turbans, combinations [clothing], uniforms, valenki [felted boots], headscarves, veils [clothing], dressing gowns, visors being headwear, cap peaks, wooden shoes, appliques [haberdashery], fabric appliques [haberdashery], decorative articles for the hair, buttons, bows for the hair, numerals or letters for marking linen, hair ornaments in the nature of hair wraps, hair decorations, ornamental novelty badges [buttons], hair scrunchies, hair bands, belt clasps, hair barrettes, buckles [clothing accessories], artificial blossoms for attachment to clothing, artificial flowers of textile, ankle garters, sewing kits, Bobby pins, ribbons for the hair, birds’ feathers [clothing accessories], hair clamps, feathers [clothing accessories], sewing boxes, brooches [clothing accessories], ornamental novelty pins, other than jewellery, hat pins, other than jewellery, ornamental cloth patches, wallpaper, textile wallpaper, door mats, textile wallcoverings, bath mats, yoga mats, tatami mats, carpeting, door mats of textile, floor mats, business management of a franchising network relating to the sale of all the aforesaid goods; temporary shop and corner shop services in shopping center in relation to the sale of all the aforesaid goods.
Trade Marks Journal No: 1957, 20/07/2020  Class 35

4528686  29/05/2019
[International Registration No. : 1531096]
Hunan Wenheyou Cultural Industry Development Group Co., LTD
Room 609, Building 4, Antai New Village, No. 228, Yuanda 1st Road, Furong District, Changsha City Hunan Province China

Proposed to be Used
IR DIVISION
Advertising; business management of hotels; commercial administration of the licensing of the goods and services of others; sales promotion for others.
BCG GAMMA

Priority claimed from 24/07/2019; Application No. : 88533131 ;United States of America
4553029 23/01/2020
[International Registration No. : 1534281]
The Boston Consulting Group, Inc.
200 Pier 4 Boulevard Boston MA 02210 United States of America

Proposed to be Used

IR DIVISION

Providing business management consulting services; business consulting, namely, advising businesses in strategic management and development of overall corporate strategy and business initiatives; corporate management consulting services to assist executives in business decision making; advising businesses through the use of business consulting tools and techniques that enable strategic business decision making; providing business project management consulting services, namely, predicting project outcomes and modifying project implementation to increase likelihood of success in business transformation projects; providing information in the field of business management; providing business information in the field of strategic management and development of overall corporate strategy and business initiatives; development of marketing strategies and concepts; brand positioning services; business data analysis; providing advice in the field of data analytics and implementation of data-driven business strategies; providing analysis of market research data and statistics; business research services, namely, providing analysis of data governance, data ecosystems, data change management; business research and data analysis services in the field of data management; providing data benchmarking information and business intelligence services.
PACEMAKER

Priority claimed from 01/07/2019; Application No. : 4020190101349 ;Republic of Korea
4439684  30/12/2019

[International Registration No. : 1513453]

BONANGELS VENTURE PARTNERS, INC.
1st Floor, 81, Bongeunsa-ro 18-gil, Gangnam-gu Seoul Republic of Korea

Address for service in India/Attorney address:
DE PENNING & DE PENNING
Alaknanda, 16 Nepean Sea Road, Mumbai 400036, India

Proposed to be Used

IR DIVISION
Financing and loan services; financial investment and advisory services; evaluation of the credit worthiness of companies and private individuals; venture capital funding services for emerging and start-up companies; financing of loans; venture capital structuring; venture capital financing; provision of venture capital investment funds; insurance information; private equity funds; venture capital funding services for commercial entities; real estate management of commercial property; fund raising; money brokerage; advisory services relating to financial planning; financial information, management and analysis services; financial portfolio analysis services; strategic corporate financial advisory services; financial consultancy relating to investments; venture capital funding services for inventors.
Trade Marks Journal No: 1957 , 20/07/2020 Class 36

Priority claimed from 07/10/2019; Application No. : 156552 ;Bulgaria
4511478  21/01/2020
[International Registration No. : 1525536]

Help Karma Foundation
Druzhba 2, Tsarigradski complex, 284 building, entr. G, office 11.2 BG-1582 Sofia Bulgaria

Proposed to be Used

IR DIVISION

Fundraising and financial sponsorship; financial and monetary services, and banking; insurance services; pawnbrokerage; charitable services, namely financial services; eleemosynary services in the field of monetary donations; investment of funds for charitable purposes; organization of monetary collections; arranging business fundraising activities; charitable fund raising; organization of monetary collections; arranging of funds for overseas aid projects; providing information relating to charitable fundraising; arranging of financing for humanitarian projects; charitable fundraising services for underprivileged children; crowdfunding; fundraising for charity; benevolent fund services; financial sponsorship and patronage; financial sponsorship; providing educational scholarships; guaranteeing payment of medical expenses for foreign travellers; arranging the provision of finance to pay medical expenses; providing fundraising activities to support medical research and procedures for those in need; arranging of finance for sporting, cultural and entertainment projects; consultancy relating to educational financial assistance; financial sponsorship of visual arts events; art appraisal; providing information relating to art appraisal; financial services relating to travel; consultancy and brokerage services relating to travel insurance; arranging charitable fundraising events.
Highline Capital Ltd
The Wellsprings Brightwell-Cum-Sotwell Oxford OX10 0RN United Kingdom
Proposed to be Used
IR DIVISION
Financial advisory services; investment banking services; placement of funds; private placement and venture capital investment services; investment services; investment advice; information, advice and consultancy in relation to all the aforesaid services.
Priority claimed from 15/08/2013; Application No. : 649027 ;Switzerland
2735356  13/02/2014
[International Registration No. : 1201113]
HAITEC Aircraft Maintenance GmbH
Maintenance Hangar 900 55483 Hahn-Flughafen Germany
Address for service in India/Agents address:
VUTTS & ASSOCIATES
SUITE NO.204, THE CASTLE, PLOT 36-A,SECTOR-56, GURGAON-

Proposed to be Used
IR DIVISION
Servicing, maintenance and repair of planes, aircrafts and flying machines.
Priority claimed from 15/08/2013; Application No. : 649021 ;Switzerland
2742305   13/02/2014
[International Registration No. : 1201883]
HAITEC Aircraft Maintenance GmbH
Maintenance Hangar 900 55483 Hahn-Flughafen Germany
Address for service in India/Agents address:
VUTTS & ASSOCIATES
SUITE NO.204, THE CASTLE, PLOT 36-A,SECTOR-56, GURGAON-

Proposed to be Used
IR DIVISION
Servicing, maintenance and repair of planes, aircrafts and flying machines.
Priority claimed from 09/12/2013; Application No. : 012403317 ;European Union
2779472  07/04/2014
[International Registration No. : 1209416]
GOLDCAR SPAIN, S.L.U.
Carretera de Valencia, N 322, km. 115, Edificio Goldear E-03550 San Juan De Alicante (Alicante) ES

Address for service in India/Agents address:
MORRIS TRADE MARK CO.
3/ 2, RAJINDER NAGAR, NEW DELHI - 110 060.

Proposed to be Used
IR DIVISION
Rental of vehicles with or without chauffeurs; transport and vehicle reservation services; conductor and chauffeur services.
Priority claimed from 29/06/2019; Application No. : 733897 ; Switzerland
4465208  18/12/2019
[International Registration No. : 1517075]
PLATFORM MEDIA LAB SA
Route de Crassier 7 CH-1262 Eysins Switzerland

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

IR DIVISION
Education, teaching, instruction, educational services provided by schools, academies (education), information regarding education, correspondence courses, teaching by correspondence, coaching (training), practical training (demonstration), organization and conducting of training workshops, organization and conducting of colloquiums, organization and conducting of conferences, organization and conducting of seminars, organization and conducting of non-virtual educational forums, transmission of know-how (training), tutoring.